

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000076/2022	UTKAL HIGHWAYS ENGINEERS AND CONTRACTORS VS CHAIRMAN CUM M.D.,MAHANADI COAL FIELDS LTD.	ANMEJAYA DASH VS	// ()
2	BLAPL/0011043/2022	S.K. KALIYA VS STATE OF ODISHA	SARADA PRASAD DASH VS	OUPADA /40 /2019 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000217/2019
3	BLAPL/0011044/2022	ALIVA DAS VS STATE OF ODISHA	ASISH CHANDRA RATH VS	ASTARANGA /177 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000019/2022
4	BLAPL/0011045/2022	JAYANT MOHARANA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARANGA /281 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002833/2022
5	BLAPL/0011046/2022	BISWARANJAN SARAF VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	KOKSARA /148 /2022 J.M.F.C, KOKSARA(Kalahandi) CT/0000168/2022
6	BLAPL/0011047/2022	BISWANATH SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JENAPUR /220 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001263/2022
7	BLAPL/0011048/2022	ASHOK KUMAR BAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BADACHANA /150 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000701/2022
8	BLAPL/0011049/2022	SANDEEP KUMAR SWAIN @ BAPUNI @ BAPUN VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000014/2022
9	BLAPL/0011050/2022	AWAZ MEHER VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PATNAGARH /139 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000521/2022
10	BLAPL/0011051/2022	SMRUTI RANJAN RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHANDILI /121 /2022 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) GR/0000434/2022
11	BLAPL/0011052/2022	MD. GULAM ASRAF VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /559 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002525/2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0011053/2022	KITAB SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /32 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2021
13	BLAPL/0011054/2022	RAJ KUMAR GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /332 /2022 J.M.F.C, JAIPATNA(Kalahandi) CT/0000320/2022
14	BLAPL/0011055/2022	DAKTAR BAGARTY @ DAKTAR BAGARTI @ SHESA @ SHESHA VS STATE OF ODISHA	PRANAB KUMAR SAHU VS	PATNAGARH /139 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000521/2022
15	BLAPL/0011056/2022	HEMANTA RANBIDA @ HEMANTA @ THIPE RANBIDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHANUPALI /162 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002222/2022
16	BLAPL/0011057/2022	PRASANTA POLEI @ PALEI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	THAKURMUNDA /62 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000090/2022
17	BLAPL/0011058/2022	VICKY @ BINAYAK DAS VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	KEONJHAR SADAR /167 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000094/2022
18	BLAPL/0011059/2022	SK. BHALU @ SK. SADIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BHADRAK RURAL /498 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000050/2019
19	BLAPL/0011060/2022	CHANDRAMANI MEHER @ CHANDU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PATNAGARH /139 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000521/2022
20	BLAPL/0011061/2022	SUSHANTA @ SUSANTA MISTRY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000048/2022
21	BLAPL/0011062/2022	HARIRAM GANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000018/2020
22	BLAPL/0011063/2022	HAPO GHADEI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000041/2022
23	BLAPL/0011064/2022	ANIL PARUA	JUGALA KISHORE PANDA	SONEPUR /218 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,SONEPUR(Sonepur)
24	BLAPL/0011065/2022	STATE OF ODISHA ALEKHA BADHEI	TIRTH KUMAR SAHU	ST/0000002/2022 PATNAGARH /139 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
25	BLAPL/0011066/2022	STATE OF ODISHA DEEPAK PARIJA	BIBHUTI RANJAN MOHANTY	GR/0000521/2022 LAXMISAGAR P.S. /92 /2021
		VS	VS	ADDL.C.J.M. (SPL),BHUBANESWAR(Khordha)
26	BLAPL/0011067/2022	STATE OF ODISHA RAKESH BEHERA @ DIPU	SURYA NARAYAN MISHRA	CT/0000304/2022 KUMBHARAPARA /148 /2022
		VS	VS	S.D.J.M.,PURI(Puri)
27	BLAPL/0011068/2022	STATE OF ODISHA JUDHISTIR EKKA	JAGABANDHU SAHU	GR/0001138/2022 / /0
		VS	VS	NYAYADHIKARI,GRAM NYAYALAYA,ATTABIRA(Bargarh)
28	BLAPL/0011069/2022	STATE OF ODISHA SADAN HANTAL	DIPTI RANJAN BHOKTA	2(A)CC/0000127/2022 NANDAPUR /72 /2022
		VS	VS	ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput)
29	BLAPL/0011070/2022	STATE OF ODISHA PABITRA JENA	TIRTH KUMAR SAHU	CT/0000125/2022 BELLAGUNTHA /268 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam)
30	BLAPL/0011071/2022	STATE OF ODISHA GHULAM RASOOL	JUGALA KISHORE PANDA	GR/0001312/2022 NCB BHUBANESWAR /4 /2022
		VS	VS	()
31	BLAPL/0011072/2022	STATE OF ODISHA MANAS KUMAR SENAPATI	SANJIB MOHANTY	// BRAHMANITARANG /134 /2022
		VS	VS	()
32	BLAPL/0011073/2022	STATE OF ODISHA RANJIT KUMAR RAY	SRIKANTA MAHUNTA	// PADMAPUR /83 /2021
		VS	VS	()
33	BLAPL/0011074/2022	STATE OF ODISHA RAJENDRA PARICHHA	MOHENDRA DALAI	// CHAKAPADA PS /25 /2022
		VS	VS	()
34	BLAPL/0011075/2022	STATE OF ODISHA BABLU BARIK	TIRTH KUMAR SAHU	// BELPARA /78 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0011076/2022	STATE OF ODISHA BUDU @ GANESH PANIGRAHY VS	SANTOSH KUMAR MAHANTY VS	// PATTAPUR (DIGAPAHANDI) /349 /2022 ()
36	BLAPL/0011077/2022	STATE OF ODISHA LAKMA MADI VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /24 /2021 ()
37	BLAPL/0011078/2022	STATE OF ODISHA JAYANAND KAND @ JAYANANDA KAND @ JAYA VS	S.K.DWIBEDI VS	// BHAWANIPATNA SADAR /389 /2022 ()
38	BLAPL/0011079/2022	STATE OF ODISHA SANTOSH MAJHI VS	ASHOK KUMAR PRADHAN VS	// JAGANNATHA PRASAD /356 /2022 ()
39	BLAPL/0011080/2022	STATE OF ODISHA BAPI @ JAYAKRUSHNA BEHERA VS	DEEPAK KU SAHOO VS	// DERABIS /93 /2020 ()
40	BLAPL/0011081/2022	STATE OF ODISHA GURU @ SURYAKANTA NAYAK VS	ASMIYA RANJAN MAJHI VS	// KUAKHIA /319 /2022 ()
41	BLAPL/0011082/2022	STATE OF ODISHA DILLIP KUMAR SAHOO VS	K.K.SWAIN VS	// POLASARA PS /304 /2021 ()
42	BLAPL/0011083/2022	STATE OF ODISHA SARASWATI HALDAR VS	BABITA SAHU VS	// / /0 ()
43	BLAPL/0011084/2022	STATE OF ODISHA SRIKANT BEHERA @ CHANDARA VS	UDIT RANJAN JENA VS	// NILGIRI /68 /2019 ()
44	BLAPL/0011085/2022	STATE OF ODISHA ACHAL MOURAY VS	ASIT KUMAR JENA VS	// ORKEL /222 /2022 ()
45	BLAPL/0011086/2022	STATE OF ODISHA RITESH BAGHEL VS STATE OF ODISHA	ASIT KUMAR JENA VS	// ORKEL /222 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0011087/2022	SAHAJAN KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAGHUNATHPUR /163 /2022 () //
47	BLAPL/0011088/2022	SANA @ UCHHAB NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /153 /2022 () //
48	BLAPL/0011089/2022	KARTIK CHANDRA KHATUA @ KARTIK VS STATE OF ODISHA	HARIPAD MOHANTY VS	TIRTOL /614 /2022 () //
49	BLAPL/0011090/2022	NILIMA BISWAS VS STATE OF ODISHA	BABITA SAHU VS	/ /0 () //
50	BLAPL/0011091/2022	LOKANATH BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /198 /2022 () //
51	BLAPL/0011092/2022	NAMASTE MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /270 /2021 () //
52	BLAPL/0011093/2022	JAGDISH @ JAGA @ JAGAJIT MAHANTA @ JAGATJIT MAHANTA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	RARUAN /134 /2021 () //
53	BLAPL/0011094/2022	SUSHANTA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /245 /2021 () //
54	BLAPL/0011095/2022	SK. NASIR @ CHHOTUKU VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	RARUAN /86 /2022 () //
55	BLAPL/0011096/2022	ANUP KUMAR BHITIRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /149 /2022 () //
56	BLAPL/0011097/2022	DILLIP @ JHASKETAN MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /342 /2022 () //
57	BLAPL/0011098/2022	NIRMAL DHAL @ NIRMAL KUMAR DHAL	PANCHANAN PANIGRAHI	DHENKANAL TOWN /526 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0011099/2022	STATE OF ODISHA LAXMAN KUMAR BERIHA	BIJAYA KUMAR RAGADA	// DHANUPALI /198 /2022
		VS	VS	()
59	BLAPL/0011100/2022	STATE OF ODISHA ANIL PARUA	JUGALA KISHORE PANDA	// SONEPUR /257 /2021
		VS	VS	()
60	BLAPL/0011101/2022	STATE OF ODISHA JITENDRA SAHU	AMIT KUMAR SAA	// BOLANGIR TOWN /471 /2022
		VS	VS	()
61	BLAPL/0011102/2022	STATE OF ODISHA SWADHIN PANIGRAHI	ARIJEET MISHRA	// JEYPORE TOWN /234 /2022
		VS	VS	()
62	BLAPL/0011103/2022	STATE OF ODISHA PRATAP NAIK	SASMITA NANDA	// BANTALA /331 /2022
		VS	VS	()
63	BLAPL/0011104/2022	STATE OF ODISHA SEIKH SARBAR @ SK. SARBAR	ARIJEET MISHRA	// KOTPAD /142 /2022
		VS	VS	()
64	BLAPL/0011105/2022	STATE OF ODISHA SANATAN NAIK	SAMARENDRA MOHANTY	// AIRPORT /95 /2022
		VS	VS	()
65	BLAPL/0011106/2022	STATE OF ODISHA GANESH @ GANI BEHERA	DINESH KUMAR PATRA	// NAYAGARH SADAR /85 /2022
		VS	VS	()
66	BLAPL/0011107/2022	STATE OF ODISHA DEEPAK RAMNANI	SANGRAM KESHARI ROUT	// POTTANGI /99 /2022
		VS	VS	()
67	BLAPL/0011108/2022	STATE OF ODISHA ROMANCHAL MEHER	SARATHI JYOTI MOHANTY	// BARGARH SADAR /135 /2020
		VS	VS	()
68	BLAPL/0011109/2022	STATE OF ODISHA JITENDRA DALEI	KEDAR CHANDRA SARANGI	// FATEGARH /178 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

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69	BLAPL/0011110/2022	STATE OF ODISHA BISWAKALYAN PUSPALAK VS	BIJAYA KUMAR RAGADA VS	// NAYAPALLI P.S. /26 /2014 ()
70	BLAPL/0011111/2022	STATE OF ODISHA SUNIL KUMAR SHARMA VS	SMRUTI RANJAN ROUT VS	// RASOL /193 /2021 ()
71	BLAPL/0011112/2022	STATE OF ODISHA SISIRA PARIDA VS	SOMANATH MITRA VS	// / /0 ()
72	BLAPL/0011113/2022	STATE OF ODISHA KUNJA BIHARI KHADIA VS	RAMESH CHANDRA MAHARANA VS	// BRAJARAJNAGAR /266 /2022 ()
73	BLAPL/0011114/2022	STATE OF ODISHA AJAYA @ AJAY BAIRAGI VS	AKSHAYA KUMAR SAHOO VS	// MALKANGIRI /532 /2021 ()
74	BLAPL/0011115/2022	STATE OF ODISHA SUDHIRA CH. PRADHAN VS	DEBASHIS MITRA VS	// MANGALA BAG /271 /2022 ()
75	BLAPL/0011116/2022	STATE OF ODISHA PRASANTA KUMAR MAHANTA @ PRASANTA MOHANTA VS	SIDDHARTH GOUTAM DAS VS	// CHANDRASEKHARPUR /342 /2022 ()
76	BLAPL/0011117/2022	STATE OF ODISHA RAM BACHAN KASHYAP VS	SURYAKANTA DWIBEDI VS	// / /0 ()
77	BLAPL/0011118/2022	STATE OF ODISHA ANIL KUMAR DALAI VS	KASHINATH PATTNAIK VS	// KHALLIKOTE /176 /2022 ()
78	BLAPL/0011119/2022	STATE OF ODISHA SONARAM DOMB @ CHHOTA VS	ANANTA NARAYAN PATTANAYAK VS	// KOTPAD /172 /2022 ()
79	BLAPL/0011120/2022	STATE OF ODISHA SUMIT KUMAR VS STATE OF ODISHA	SHYAM MANOHAR VS	// MACHHKUND /81 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

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80	BLAPL/0011121/2022	ANAND INDWAR @ MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /94 /2022 () //
81	BLAPL/0011122/2022	ROHTASH KUMAR VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /81 /2020 () //
82	BLAPL/0011123/2022	TRIDEV BAG VS STATE OF ODISHA	ASHOK DAS VS	AINTHAPALI /682 /2021 () //
83	BLAPL/0011124/2022	SIRDHAR HARIJAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 () //
84	BLAPL/0011125/2022	MITHUN DALAI VS STATE OF ODISHA	ARJEET MISHRA VS	DHARMASALA /563 /2022 () //
85	BLAPL/0011126/2022	NIHAR RANJAN DAS VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	BHUBANESWAR VIGILANCE /35 /2022 () //
86	BLAPL/0011127/2022	KHAGESWAR NAYAK @ RILU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /137 /2020 () //
87	BLAPL/0011128/2022	GUDDU NISAD VS STATE OF ODISHA	RITA SINGH VS	NEMALO /181 /2021 () //
88	BLAPL/0011129/2022	PRASANTA PARIDA VS STATE OF ODISHA	ABHIJIT DAS VS	BHUBAN /428 /2022 () //
89	BLAPL/0011130/2022	NETRANANDA PADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAMBALPUR SADAR /185 /2022 () //
90	BLAPL/0011131/2022	AKASH SINGH VS STATE OF ODISHA	CHHABI BEHERA VS	PURIGHAT /241 /2022 () //
91	BLAPL/0011132/2022	HARENDRA KUMAR	PRABHU PRASANNA BEHERA	CHITRAKONDA /62 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0011133/2022	JAYARAM DALAI @ JAYARAM DALEI	SANJIB KUMAR BHANJADEO	KHALLIKOTE /334 /2022
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0011134/2022	SHREETAM BHUSAN GURU	PRATIK NAYAK	TARBHA /110 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0011135/2022	PRAKASH BAGCHI	PRANAB KUMAR DAS	MOTU /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0011136/2022	DULLABHA SUNANI @ DULLABHA HARIJAN @ SUNANI	SUNNYAKANTA DWIBEDI	BHAWANIPATNA SADAR /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0011137/2022	TURI MUNDA	PARTHA SARATHI DAS	HARICHANDANPUR /143 /2022
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0011138/2022	PRADEEP BARIK	A.K.SAHOO	BARKOTE /393 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0011139/2022	DULAR RANA	AKSHAYA KUMAR SAHOO	DEOGARH /656 /2022
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0011140/2022	BABURAM @ BIKASH JENA	UNMESH CHANDRA JENA	BHADRAK TOWN /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0011141/2022	SANTOSH BADASETH @ TUMKA	JNYANANANDA PANDA	MUDANPUR RAMPUR /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0011142/2022	SOURAV @ SAURAV BISWAS	PRANAB KUMAR DAS	MOTU /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0011143/2022	RAMESH DALAI @ RAMESH DALEI @ KANHA	ACHYUTANANDA PATTANAIAK	BEGUNIA P.S. /216 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	BLAPL/0011144/2022	STATE OF ODISHA ROUF MOHAMMAD VS	BISWAJIT NAYAK VS	// KHANDAGIRI P.S. /458 /2022 ()
104	BLAPL/0011145/2022	STATE OF ODISHA SAMPATI BARIK VS	JAYADEBA BEHERA VS	// PUINTALA /186 /2021 ()
105	BLAPL/0011146/2022	STATE OF ODISHA M.ANKETESU @ MEKEL ANKETESU VS	ARIJEET MISHRA VS	// SARANAKUL /117 /2022 ()
106	BLAPL/0011147/2022	STATE OF ODISHA TRILOCHAN MOHANTY VS	BISWAJIT NAYAK VS	// LAHUNIPADA /194 /2022 ()
107	BLAPL/0011148/2022	STATE OF ODISHA ANANDA JENA VS	SABYASACHI MISHRA VS	// MALKANGIRI /180 /2018 ()
108	BLAPL/0011149/2022	STATE OF ODISHA PRATAP NAIK VS	SABYASACHI MISHRA VS	// RASOL /80 /2022 ()
109	BLAPL/0011150/2022	STATE OF ODISHA JAGANNATH MISHRA @ JAGU VS	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /124 /2021 ()
110	BLAPL/0011151/2022	STATE OF ODISHA KANHU CHARAN JENA VS	AKSHAYA KUMAR SAHOO VS	// KALINGA NAGAR /139 /2022 ()
111	BLAPL/0011152/2022	STATE OF ODISHA BIGHINI @ BIGHNESWAR NAIK VS	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /160 /2022 ()
112	BLAPL/0011153/2022	STATE OF ODISHA DOLAGOBINDA LENKA VS	DINESH KUMAR MOHANTY VS	// BRAHMAGIRI /190 /2022 ()
113	BLAPL/0011154/2022	STATE OF ODISHA DAPU @ DON @ BHABANI SHANKAR SAHU VS	AMULYA RATNA PANDA VS	// CHANDIPUR /56 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	BLAPL/0011155/2022	SITANSU SEKHAR SAMAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	JENAPUR /283 /2022 () //
115	BLAPL/0011156/2022	BUMBA @ AJAYA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /264 /2022 () //
116	BLAPL/0011157/2022	GUPTESWAR PATTNAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	BADABAZAR /103 /2022 () //
117	BLAPL/0011158/2022	JHUNA BHOI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDABALI /63 /2022 () //
118	BLAPL/0011159/2022	SITAL @ SHITAL ROUT VS STATE OF ODISHA	SURESH KUMAR JENA VS	BADMAL /205 /2022 () //
119	BLAPL/0011160/2022	SOMA TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /107 /2021 () //
120	CMAPL/0000602/2022	SUSANT KUMAR PATTNAIK VS RENU BEHERA	ADV VS	// () //
121	CMAPL/0000603/2022	RAJESH SWAIN VS STATE OF ODISHA	ADV VS	// () //
122	CMAPL/0000604/2022	KARAN SHAW VS STATE OF ODISHA	ADV VS	// () //
123	CMAPL/0000605/2022	UDBIGHNA MOHANTY VS ODISHA STATE FINANCIAL CORPORATION	ADV. VS	// () //
124	CMAPL/0000606/2022	SANTILATA ROUT VS SUB COLLECTOR,PURI SADAR	ADV. VS	// () //
125	CMAPL/0000607/2022	CHIEF GENERAL MANAGER, MAHANADI COALFIELD LIMITED	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CMAPL/0000608/2022	GOPAL CHANDRA PRADHAN DR.BANDANA MALLICK	SUMITRA MOHANTY	//
		VS	VS	()
127	CMP/0001111/2022	STATE OF ODISHA GAJENDRA MAJHI	AJAYA KUMAR JENA	//
		VS	VS	()
128	CMP/0001112/2022	KANHU CHARAN NEGI GOPABANDHU PANI	SAMBIT RATH	//
		VS	VS	()
129	CMP/0001113/2022	HEMALATA PANDA PRABHAT NARAYAN TRIPATHY	MAHESWAR MOHANTY	//
		VS	VS	()
130	CMP/0001114/2022	STATE OF ODISHA JAYRAM NATH	SUBASH CHANDRA SATPATHY	//
		VS	VS	()
131	CMP/0001115/2022	SUSAMA NATHSARMA DR.SASMITA DASH	DEBASIS TRIPATHY	//
		VS	VS	()
132	CMP/0001116/2022	PRASANNA KUMAR SAHOO AHALYA NAYAKA @ NAYAK	SURYAKANTA DASH	//
		VS	VS	()
133	CMP/0001117/2022	PRUTHIBIRAJ MAHAPATRA SUBASINI SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	()
134	CMP/0001118/2022	SANTOSH KUMAR BEHERA GOBINDA CHANDRA NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	()
135	CMP/0001119/2022	PANCHANAN NAYAK SAURI JENA	DILIP KUMAR PALIT	//
		VS	VS	()
136	CMP/0001120/2022	DULA DEI BAIKUNTHA CHARAN SAHOO	NIRANJAN PRASAD PATRA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CMP/0001121/2022	URMILA SAHOO TAPAN KUMAR DAS VS	PRAVASH CHANDRA JENA VS	// // 0
138	CMP/0001122/2022	GITARANI SENAPATI SK.OLTAN @ ULTAN VS	SUKANTA KUMAR NAYAK VS	// // 0
139	CONTC/0006779/2022	STATE OF ODISHA HRUSIKESH SAHU VS	ADV VS	// // 0
140	CONTC/0006780/2022	BISHNUPADA SETHI, I.A.S. BRAJENDRANATH MOHANTY VS	SWAPNIL ROY VS	// // 0
141	CONTC/0006781/2022	SHALINI PANDIT, I.A.S. PRAHALAD CHANDRA DAS VS	ADV. VS	// // 0
142	CONTC/0006782/2022	G.MATHI VATHANAN, IAS JALANDHAR RATH VS	ADV. VS	// // 0
143	CONTC/0006783/2022	ASWATHY S., IAS NARENDRA MOHAN MARANDI VS	ADV. VS	// // 0
144	CONTC/0006784/2022	ASWINI KUMAR DANDAPAT JYOTSNAMAYEE PALAI VS	ADV. VS	// // 0
145	CONTC/0006785/2022	ASWASTI S., IAS BISHNU PRASAD SWAIN VS	ADV VS	// // 0
146	CONTC/0006786/2022	SANJIB CHOPRA, I.A.S. SAKUNTALA TANDI VS	ADV VS	// // 0
147	CONTC/0006787/2022	ANU GARG, I.A.S. AKHAYA KUMAR PARIDA VS	ADV VS	// // 0
		JAYANTI SINGH, O.A.S. (SS)		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006788/2022	SUKALATA MALLICK VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV VS ADV	// 0 //
149	CONTC/0006789/2022	NIMAIN CHARAN MALLICK VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV VS ADV	// 0 //
150	CONTC/0006790/2022	BANSHIDHAR MALLICK VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV VS ADV	// 0 //
151	CONTC/0006791/2022	BIDYADHAR JENA VS BICHITRA KUMAR PANDA, INCHARGE CHIEF FIRE OFFICER, KANIKA CHHAK, CUTTACK	ADV VS SIBA PRASAD SWAIN	// 0 //
152	CONTC/0006792/2022	BIKRAM KESHARI NAYAK VS BISHNUPADA SETHI, COMMNR CUM SECY., S AND ME DEPT	SIBA PRASAD SWAIN VS JYOTIRMAY GUPTA	// 0 //
153	CONTC/0006793/2022	ANAM CHARAN MOHANTA VS SUSIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT	JYOTIRMAY GUPTA VS ADV	// 0 //
154	CONTC/0006794/2022	DILLIP KUMAR PRADHAN VS ASWATHY S, I.A.S.	ADV VS ADV	// 0 //
155	CONTC/0006795/2022	RANJIT MISHRA VS RAJ KUMAR SHARMA, ADDL. CHIEF SECY., H AND FW DEPT	ADV VS ADV	// 0 //
156	CONTC/0006796/2022	PANKAJA LOCHAN DASH VS SUPERINTENDING ENGINR., SUBARNAREKHA IRRIGATION CIRCLE, MAYURBHANJ	ADV VS ADV	// 0 //
157	CONTC/0006797/2022	BHABENDRA KUMAR JENA VS BISHNUPADA SETHI, I.A.S.	SAMEER KUMAR DAS VS ADV	// 0 //
158	CONTC/0006798/2022	HEMANTA SAHU VS VIR VIKRAM YADAV, I.A.S.	ADV VS ADV	// 0 //
159	CONTC/0006799/2022	GANESWAR BISWAL	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0006800/2022	NABA PRASADA NAYAK, TAHASILDAR, ERASAMA, JAGATSINGHPUR DEBJYOTI PATNAIK	RAJEET ROY	//
		VS	VS	0
161	CONTC/0006801/2022	ARUN KUMAR DAS, ORS, DISTRICT SUB REGISTRAR, KHORDHA BEDAMATI RATH	ADV	//
		VS	VS	0
162	CONTC/0006802/2022	ASWATHY S, I.A.S. RABINDRANATH PARAMANIK	ADV	//
		VS	VS	0
163	CONTC/0006803/2022	ASWATHY S, I.A.S. SANGRAM MOHAPATRA	ADV	//
		VS	VS	0
164	CONTC/0006804/2022	ASWATHY S, I.A.S. SARBESWAR PRADHAN	ADV	//
		VS	VS	0
165	CONTC/0006805/2022	ASWATHY S, I.A.S. ASHISH KUMAR BISWAL	ADV	//
		VS	VS	0
166	CONTC/0006806/2022	ASWATHY S, I.A.S. KUSHA DAS	ADV	//
		VS	VS	0
167	CONTC/0006807/2022	ASWATHY S, I.A.S. KEDARNATH JENA	ADV	//
		VS	VS	0
168	CONTC/0006808/2022	ASWATHY S, I.A.S. ABHIMANYU SAHU	ADV	//
		VS	VS	0
169	CONTC/0006809/2022	ASWATHY S, I.A.S. PRAVATI PANDA	ADV	//
		VS	VS	0
170	CONTC/0006810/2022	ASWATHY S, I.A.S. MAHESWAR BEHERA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ASWATHY S, I.A.S.		//
171	CONTC/0006811/2022	SUDHANUBALA MOHANTY	ADV	//
		VS	VS	0
		JYOTI RANJAN MISHRA, DIRTECTOR ELEMENTARY EDU.		//
172	CONTC/0006812/2022	SUBASH RANA	ADV	//
		VS	VS	0
		BHASKAR SARMA, I.A.S.		//
173	CONTC/0006813/2022	BIBEKANANDA ROUT	ADV	//
		VS	VS	0
		RANJAN KUMAR DAS, I.A.S		//
174	CONTC/0006814/2022	DHIRENDRA KUMAR BEHERA	ADV	//
		VS	VS	0
		SURESH KUMAR VASHISHTH, I.A.S.		//
175	CONTC/0006815/2022	NARAHARI PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		SUBHA SHARMA,COMMNR. CUM SECY.,W AND C.D. DEPT.		//
176	CONTC/0006816/2022	BISHNUPRIYA SETHY	ADV	//
		VS	VS	0
		SUSHIL KUMAR BANSAL, D.G.P, HEADQUARTERS, BAKSHI BAZAR, CUTTACK		//
177	CONTC/0006817/2022	DURGA MADHABA SHADANGI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
178	CONTC/0006818/2022	ASHOK KUMAR PRADHAN	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S		//
179	CONTC/0006819/2022	RUDRAMANI MUKHI	ADV	//
		VS	VS	0
		ASHOK KUMAR ROUTA, EXECUTIVE OFFICER, VYSANAGAR MUNICIPALITY, JAJPUR, ROAD		//
180	CONTC/0006820/2022	SARILATA NAYAK	ADV	//
		VS	VS	0
		MITRABHANU MOHAPATRA, I.P.S.		//
181	CONTC/0006821/2022	KRUSHNA CHANDRA PARIDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHY S, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0006822/2022	PRASANNA KUMAR NAYAK VS ASWATHY S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
183	CONTC/0006823/2022	PRAVAKAR LAHAJAL VS ASWATHY.S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
184	CONTC/0006824/2022	KUNJA BIHARI KHADIKAR VS ASWATHY.S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
185	CONTC/0006825/2022	BALAKRUSHNA MEHER VS ASWATHY.S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
186	CONTC/0006826/2022	SANJEEB KUMAR DAS VS G.MATHI VARTHANAN, I.A.S.	ADV VS	// 0 //
187	CONTC/0006827/2022	SAILENDRA NARAYAN MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0 //
188	CONTC/0006828/2022	PARBATI DAS VS ASWATHY S, I.A.S.	ADV VS	// 0 //
189	CONTC/0006829/2022	MIHIR KUMAR PARIJA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
190	CONTC/0006830/2022	DHRUBA DALEI VS ANU GARG, I.A.S.	ADV VS	// 0 //
191	CONTC/0006831/2022	BABULA SANKHUA VS SOUBHAGYA RANNJAN PANDA, TAHASILDAR, BASUDEVPUR TAHASIL, BHADRAK	ADV VS	// 0 //
192	CONTC/0006832/2022	MAA TARENI PANI PANCHAYAT VS YOSABANTA PRADHAN, SERVING EXECUTIVE ENGINEER LIFT IRRIGATION DEPT.	ADV VS	// 0 //
193	CONTC/0006833/2022	KAILASH CHANDRA CHAND	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLA/0000995/2022	VIR VIKRAM YADAV, I.A.S. CHAGALA BATTA	PARTHA SARATHI NAYAK	// JAJPUR ROAD /182 /2021
		VS	VS	()
195	CRLA/0000996/2022	STATE OF ODISHA TUTU GUNI	BIKASH CHANDRA PARIJA	// MAHILA P.S.(BBSR) /295 /2012
		VS	VS	()
196	CRLA/0000997/2022	STATE OF ODISHA BHUPESH AGHARIA	BIJAYA KUMAR BEHERA (1)	// JONK /72 /2022
		VS	VS	()
197	CRLA/0000998/2022	STATE OF ODISHA CHANDAR @ CHATUR @ CHANDRA GOUD	UMAKANTA BARIK	// JHARIGAM /25 /2018
		VS	VS	()
198	CRLA/0000999/2022	STATE OF ODISHA GADADHAR PARIDA @ TOFAN @ CHATU	MANORANJAN ACHARYA	// SARANAKUL /128 /2017
		VS	VS	()
199	CRLA/0001000/2022	STATE OF ODISHA A. ANAND RAO @ S. ANAND RAO	DEBA PRASAD DAS	// BHUBANESWAR VIGILANCE /16 /2009
		VS	VS	()
200	CRLA/0001001/2022	STATE OF ODISHA(VIG.) SHYAMA SUNDAR BISWAL	DEBA PRASAD DAS	// CUTTACK VIGILANCE /58 /2017
		VS	VS	()
201	CRLA/0001002/2022	STATE OF ODISHA(VIG.) DAITYARI SATAPATHY	DEBA PRASAD DAS	// SAMBALPUR VIGILANCE /65 /2009
		VS	VS	()
202	CRLA/0001003/2022	STATE OF ODISHA(VIG.) JHAJA JAL	JNYANANANDA PANDA	// KEGAON /35 /2014
		VS	VS	()
203	CRLA/0001004/2022	STATE OF ODISHA MITU @ DWARIKAKANATH SETHY	SAMARENDRA MOHANTY	// BALIKUDA /37 /2013
		VS	VS	()
204	CRLA/0001005/2022	STATE OF ODISHA SHIBA SANKAR SABAT	DEVASHIS PANDA	// DIGAPAHANDI /59 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLA/0001006/2022	STATE OF ODISHA SUKANTA MALLICK VS	DEBASIS TRIPATHY VS	// PATTAMUNDAI /134 /2017 ()
206	CRLA/0001007/2022	STATE OF ODISHA BHIKARI @ SATRUGHAN JENA VS	BIBHU PRASAD MOHANTY VS	// JAJPUR SADAR /60 /2010 ()
207	CRLLP/0000056/2022	STATE OF ODISHA JYOTIPRAKASH BEHERA VS	SUBRAT KUMAR NAYAK 3 VS	// / /0 ()
208	CRLMA/0000304/2022	BHIMSEN SAMAL RATANLAL JAIN VS	ADV. VS	// / /0 ()
209	CRLMA/0000305/2022	RAM AWATAR AGRAWAL BAPUJI KUMAR BEURA@BAPUJI BEURA VS	ADV VS	// / /0 ()
210	CRLMC/0003359/2022	STATE OF ODISHA SUDHIR@SUDHAKAR@KIRTAN BIHARI ACHARYA VS	RAMESH CHANDRA BEHERA VS	// PALLAHARA /285 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000084/2021
211	CRLMC/0003360/2022	BHIMA@NIRANJAN BISWAL VS	AJAYA KUMAR ROUT VS	// BALASORE SADAR /146 /2009 ()
212	CRLMC/0003361/2022	STATE OF ODISHA BIPIN BIHARI DAS VS	BIBHU PRASAD DAS VS	// / /0 ()
213	CRLMC/0003362/2022	STATE OF ODISHA AKRURA PRADHAN VS	SAMVIT MOHANTY VS	// / /0 ()
214	CRLMC/0003363/2022	PRATIMA PRADHAN SMRUTIRANJAN SWAIN VS	SASWAT JENA VS	// BALIKUDA /154 /2019 ()
215	CRLMC/0003364/2022	STATE OF ODISHA BANSHIDHAR BHOL VS	SAMVIT MOHANTY VS	// BALIKUDA /79 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003365/2022	MANORANJAN SETHY VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /158 /2019 () //
217	CRLMC/0003366/2022	PRASANTA CHHATAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /264 /2021 () //
218	CRLMC/0003367/2022	RANJAN PALEI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /35 /2020 () //
219	CRLMC/0003368/2022	KHIROD RANA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TITILAGARH /129 /2014 () //
220	CRLMC/0003369/2022	BUDHA@ PADMALOCHAN JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	BASUDEVPUR /383 /2015 () //
221	CRLMC/0003370/2022	CHINMAYA KUMAR MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /44 /2022 () //
222	CRLMC/0003371/2022	AYASAKANTA MOHARANA VS BABYSHREE MOHARANA	H.N.MOHAPATRA VS	/ /0 () //
223	CRLMC/0003372/2022	PRADYUMNA KUMAR PRADHAN@PRADYUMNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /44 /2017 () //
224	CRLMC/0003373/2022	S.@SURU RADHA KRISHNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE MAHILA /56 /2018 () //
225	CRLMC/0003374/2022	CHHOTA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /50 /2011 () //
226	CRLMC/0003375/2022	CHANDRANAN BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /116 /2014 () //
227	CRLMC/0003376/2022	GOURI GOUDA	GOPAL KRISHNA NAYAK	BHANJANAGAR /89 /2000

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0003377/2022	NITYANANDA DEHURY	BIRENDRA KUMAR PARDHI	KEONJHAR SADAR /405 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0003378/2022	SANJAY KUMAR SAHOO@SAHU	BHABANI SHANKAR DASPARIDA	NARASINGHPUR /61 /2012
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMC/0003379/2022	SAMEER PATNAIK	SATYA JEET ROUT	NADANAKANAN P.S. /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002307/2022	SANTOSH KUMAR OJHA	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0002308/2022	PRASANT KUMAR PRATIHARI	BRUNDABAN ROUT	KANPUR /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002309/2022	SUHASINI DAS	DEBIDUTTA MOHAPATRA	MAHILA P.S.(BBSR) /115 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0002310/2022	BIDULATA DEI	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002311/2022	DEEPAK KUMAR SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0002312/2022	SANDHYA MOHANTY	SIDDHARTH PRASAD MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0002313/2022	BHAGABAN PRADHAN	DURGA PRASAD PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002314/2022	SOBI MALLICK	SAROJ MOHARANA	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0002315/2022	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	CHITTARANJAN PATTNAIK VS	// /0 ()
240	CRLMP/0002316/2022	STATE OF ODISHA AMBIKA PRASAD DAS VS	SURESH KUMAR PANDA VS	// /0 ()
241	CRLMP/0002317/2022	STATE OF ODISHA BANDITA MOHANTY VS	MALAYA RANJAN BEHERA VS	// /0 ()
242	CRLMP/0002318/2022	STATE OF ODISHA MANORAMA BISWAL VS	BIJAY KUMAR NAYAK VS	// /0 ()
243	CRLMP/0002319/2022	STATE OF ODISHA PRAFULLA KUMAR DASH VS	SAMIR KUMAR MISHRA VS	// /0 ()
244	CRLMP/0002320/2022	STATE OF ODISHA CHAITANYA MAHANANDA VS	TUSAR KUMAR MISHRA VS	// /0 ()
245	CRLMP/0002321/2022	STATE OF ODISHA MANJULATA BHUYAN VS	SUSANTA KUMAR BARAL VS	// /0 ()
246	CRLMP/0002322/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	RASHMI RANJAN MISHRA VS	// /0 ()
247	CRLMP/0002323/2022	STATE OF ODISHA MALLIKA DEI VS	K.C.RAJGURU MOHAPATRA VS	// /0 ()
248	CRLMP/0002324/2022	STATE OF ODISHA SARASWATI DASH VS	GOPAL PRASAD JENA VS	// /0 ()
249	CRLREV/0000522/2022	STATE OF ODISHA CHITA RANJAN DAS VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// SAHID NAGAR P.S. /163 /2009 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLREV/0000523/2022	GANTA KANAKAMMA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	VIGILANCE PS (BERHAMPUR) /17 /2020 () //
251	CRLREV/0000524/2022	GHANASHYAMA MANDOTHIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /590 /2021 () //
252	CRLREV/0000525/2022	RAVI KUMAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /383 /2020 () //
253	CRLREV/0000526/2022	RAVI KUMAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /381 /2020 () //
254	FAO/0000431/2022	DEBENDRA SABAR VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000195/2019
255	FAO/0000432/2022	MANU MAJHI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000185/2018
256	FAO/0000433/2022	KAMAL TANGUL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000182/2018
257	FAO/0000434/2022	ARATI GHORAI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000026/2018
258	FAO/0000435/2022	LALITA BEHERA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
259	FAO/0000436/2022	MANAGER(LEGAL),ICICI LOMARD GENERAL INSURANCE COMPANY LTD. VS LATA SAHOO	GENERAL INSURANCE COMPANY LTD. VS	// () //
260	FAO/0000437/2022	LEGAL MANAGER,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS KRUSHNA CHANDRA BEHERA@PRAKASH BEHERA	GENERAL INSURANCE COMPANY LTD. VS	// () //
261	FAO/0000438/2022	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	GENERAL INSURANCE COMPANY LTD.	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	ITA/000089/2022	ABHAYA CH. PRADHAN PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	//
		VS	VS	0
263	ITA/000090/2022	M/S. POSCO INDIA PVT. LTD. COMMISSIONER OF INCOME TAX, (EXEMPTIONS), HR	DEBESWAMY AM CHIMANKA, SR.S.C.(INCOME TAX)	//
		VS	VS	0
264	LAA/000060/2022	M/S. DHANESWAR RATH INSTITUTE OF ENGINEERING AND MEDICAL SCIENCES JAGATRAM JAGAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
265	LAA/000061/2022	SPECIAL L.A.O.,LOWER INDRA IRRIGATION PROJECT,KHARIAR ANUGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
266	LAA/000062/2022	LENKUDI SAHU ANGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
267	LAA/000063/2022	SURESH ROUL ANGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
268	LAA/000064/2022	DANDADHAR SAHOO ANGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
269	LAA/000065/2022	LAXMIDHAR PANIGRAHI ANGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
270	LAA/000066/2022	PAZI NAIK ANGUL SUKINDA RAILWAY LIMITED	SUSANTA KUMAR DASH	//
		VS	VS	0
271	MACA/0000597/2022	SOMANATH NAIK C.R.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
272	MACA/0000598/2022	SUPRIYA DIGAL D.M., ORIENTAL INSURANCE CO.LTD.	P.K.MAHALI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		SUJIT KUMAR BEHERA		//
273	MACA/0000599/2022	KALIA DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		MADHAB BARIK		//
274	MACA/0000600/2022	SAMBHU DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		MADHAB BARIK		//
275	MACA/0000601/2022	GITANJALI SWAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		AJAY KUMAR NANDA		//
276	MACA/0000602/2022	PRAVASINI SAHOO	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BANALATA DASH		//
277	MACA/0000603/2022	BHAGIRATHI DEVI	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		M.D.MOVERS		//
278	MACA/0000604/2022	SAPAN SAHOO@SAPAN KUMAR SAHOO	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		ARCS INFRASTRUCTURE PROJECTS LTD.		//
279	MACA/0000605/2022	NIRMAL CHANDRA DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BABULI DAS		//
280	MACA/0000606/2022	BASUMATI MOHANTY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		NISAKAR ROUT		//
281	MACA/0000607/2022	D.M.,ORIENTAL INSURANCE COMPANY LTD.	SANTOSH MOHANTY	//
		VS	VS	0
		KRISHNA CHARAN CHOUDHURY		//
282	MACA/0000608/2022	M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	0
		NIRANJAN MALLICK		//
283	MACA/0000609/2022	KIRTI PRAKASH SWARUP BIDYAPATI	RANJAN KUMAR BEHERA	//
		VS	VS	0
		SANJEEB KUMAR DAS		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	MACA/0000610/2022	M/S.NATIONAL INSURANCE COMPANY LTD. VS KANAKALATA SAHU	PRAKASH KUMAR MOHANTY VS	// 0 //
285	MACA/0000611/2022	D.M.,M/S.NATIONAL INSURANCE COMPANY LTD. VS GANESH PATRA	PRAKASH KUMAR MOHANTY VS	// 0 //
286	MATA/0000230/2022	SANGHAMITRA PRADHAN VS PRADEEP KUMAR PRADHAN	GOPAL KRISHNA NAYAK VS	// 0 //
287	MATA/0000231/2022	APANA KUMAR BHOI VS RASMITA BHOI	ANIRUDHA DAS VS	// 0 //
288	MATA/0000232/2022	AJIT KUMAR PARIDA VS SIBANI DAS	ALOK KUMAR PANDA VS	// 0 //
289	MATA/0000233/2022	PITANBAR SAHU VS SUNITA SAHU	SUKANTA KUMAR MISHRA VS	// 0 //
290	RPFAM/0000293/2022	SWAGAT KUMAR SAHOO@SWAGAT SAHOO VS ANITA SAHOO	BIBHUTI BHUSAN MISHRA VS	// 0 //
291	RPFAM/0000294/2022	SATYAJIT PANDA VS PUJA MOHANTY@PANDA	KALYAN PATNAIK VS	// 0 //
292	RPFAM/0000295/2022	AJAY KUMAR MANGARAJ VS SABITA MANGARAJ	ARJEET MISHRA VS	// 0 //
293	RPFAM/0000296/2022	AUROBINDA MOHANTY VS REKHARANI MOHANTY	MD.G.MADANI VS	// 0 //
294	RPFAM/0000297/2022	DAMODAR PANIGRAHI VS SASMITA PANIGRAHI	PRAVASH CH JENA VS	// 0 //
295	RPFAM/0000298/2022	SANTOSH KUMAR JENA	AMULYA RATNA PANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	RSA/0000299/2022	ARNAPURNA JENA SHANTILATA MANDAL	MAHESWAR MOHANTY	//
		VS	VS	0
297	RSA/0000300/2022	HEMALATA MALLICK PRAFULLA KUMAR DAS	NARAYAN PRASAD PARIJA	//
		VS	VS	0
298	RSA/0000301/2022	BIPIN BIHARI BISWAL SUCHARITA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0
299	RSA/0000302/2022	BISWAJEET MOHANTY TANKADHAR BHOTRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
300	RSA/0000303/2022	BALI BHOTRA RANI SAHU	SURYAKANTA DASH	//
		VS	VS	0
301	RVWPET/0000302/2022	RAMA SAHU DEBASISH PATTANAİK	JYOTI PRAKASH MOHAPATRA	//
		VS	VS	0
302	RVWPET/0000303/2022	BANI BANDANA DAS DEBASISH PATTANAİK	JYOTI PRAKASH MOHAPATRA	//
		VS	VS	0
303	TRP(C)/0000433/2022	BANI BANDANA DAS MANISA MISHRA	BISWARANJAN DAS	//
		VS	VS	0
304	TRP(C)/0000434/2022	DR. SABYASACHI ACHARYA SAGARIKA SAHU	LAKSHMAN MISHRA	//
		VS	VS	0
305	TRP(C)/0000435/2022	ASHUTOSH PATRA POOJA FOGLE	MANOJ KUMAR PANDA	//
		VS	VS	0
306	TRP(C)/0000436/2022	DEEPAK KUMAR AGARWALLA ARNAPURNA SAHOO	RABINDRA NATH PRUSTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	TRP(C)/0000437/2022	DILLIP KUMAR SAHOO BAIJAYANTI PALTASINGH@RAY VS SUBHAM RAY	SAILAZA NANDAN DAS VS	// // 0 //
308	WA/0001469/2022	TILOTTAMA SAHABABU VS CHAIRMAN CUM M.D., ORISSA POWER TRANSMISSION CORPORATION LTD.	DINESH KUMAR PANDA VS	// 0 //
309	WA/0001470/2022	STATE OF ODISHA VS DR. RANJAN KUMAR SAMANTA	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
310	WA/0001471/2022	STATE OF ODISHA VS DR. ASHOK KUMAR MOHAPATRA	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
311	WA/0001472/2022	STATE OF ODISHA VS DR. ARUN KUMAR MALLICK	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
312	WA/0001473/2022	STATE OF ODISHA VS DR. KASTURI BEHERA	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
313	WA/0001474/2022	STATE OF ODISHA VS DR. BHABAGRAHI PATRI	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
314	WA/0001475/2022	STATE OF ODISHA VS DR. SUNITA SEN	ANAND PRAKASH DAS, A.S.C. VS	// 0 //
315	WA/0001476/2022	RAIBARI SINGH VS C.E.O.,CESU IDCO TOWER	BRAHMA NANDA TRIPATHY VS	// 0 //
316	WA/0001477/2022	SULOCHANA JENA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
317	WP(C)/0029783/2022	PRAVAT KUMAR NAYAK VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029784/2022	GIRISH CHANDRA PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
319	WP(C)/0029785/2022	DILESWAR SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
320	WP(C)/0029786/2022	AKHTAR MAHAMMED VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
321	WP(C)/0029787/2022	SURYA PATTANAİK VS BRANCH MANAGER, PUNJAB NATIONAL BANK, PURI	JYOTI PATNAİK VS	// 0 //
322	WP(C)/0029788/2022	JADUNATH SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
323	WP(C)/0029789/2022	DR.SURENDRA PRASAD JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
324	WP(C)/0029790/2022	NILANCHALA SETHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
325	WP(C)/0029791/2022	RAJESH AGRAWAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
326	WP(C)/0029792/2022	SASHI KAPUR CHHATRIA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
327	WP(C)/0029793/2022	FAKIR MOHAN MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
328	WP(C)/0029794/2022	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
329	WP(C)/0029795/2022	ANNAPURNA DAS @ MALLICK	SATRUGHNA DASH (A)	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029796/2022	HIRANYA DHARUA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029797/2022	LALSAHEEB SAHU	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029798/2022	NIRANJAN BEHERA	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029799/2022	MADHABA PANDE	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029800/2022	SUBASH CHANDRA MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0029801/2022	LUBIN HANSDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0029802/2022	SUBASH KISHORE JAYASINGH	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		ADDL. COMMNR. AND ADDL. REVISIONAL COURT UNDER MEMBER		//
337	WP(C)/0029803/2022	SANJEEV KUMAR NAIK	RABINARAYAN NAYAK	//
		VS	VS	0
		THE ADDL. CHIEF SECY. FOREST ENVIRONMENT DEPT.		//
338	WP(C)/0029804/2022	SARBESWAR PATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029805/2022	SUJATA BINDHANI	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029806/2022	MANGAL SINGH	MANAS PATI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0029807/2022	STATE OF ODISHA SUMITRA RAJ VS	SWAPNILROY VS	// // ()
342	WP(C)/0029808/2022	STATE OF ODISHA RATNAMANJARI CHOUDHURY VS	SITANSU MOHAN SINGH VS	// // ()
343	WP(C)/0029809/2022	STATE OF ODISHA ALOK MOHANTY VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
344	WP(C)/0029810/2022	STATE OF ODISHA LUBIN HANSDA VS	MANAS PATI VS	// // ()
345	WP(C)/0029811/2022	STATE OF ODISHA GYANA RANJAN BISWAL VS	SITANSU MOHAN SINGH VS	// // ()
346	WP(C)/0029812/2022	STATE OF ODISHA DILLIP KUMAR ROUTARAY VS	MANAS PATI VS	// // ()
347	WP(C)/0029813/2022	STATE OF ODISHA MANGA PANNA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
348	WP(C)/0029814/2022	STATE OF ODISHA SURYA KANTA NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
349	WP(C)/0029815/2022	STATE OF ODISHA SARBANGYA SAHOO VS	PRADEEP KUMAR DAS 1 VS	// // ()
350	WP(C)/0029816/2022	STATE OF ODISHA SANANTA KUMAR SETHA VS	SITANSU MOHAN SINGH VS	// // ()
351	WP(C)/0029817/2022	STATE OF ODISHA M/S. ALEKHA ENTERPRISES, JAIPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029818/2022	RABINDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
353	WP(C)/0029819/2022	AJAYA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
354	WP(C)/0029820/2022	BRAMHA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
355	WP(C)/0029821/2022	SUJIT MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
356	WP(C)/0029822/2022	OM PRAKASH DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
357	WP(C)/0029823/2022	DIBYA RANJAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
358	WP(C)/0029824/2022	BHARJAN MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
359	WP(C)/0029825/2022	GYANA RANJAN BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	WP(C)/0029826/2022	PRASANTA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
361	WP(C)/0029827/2022	UTAMA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
362	WP(C)/0029828/2022	SUSHANTA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
363	WP(C)/0029829/2022	SITA MALLICK	SIDHARTH PRASAD DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029830/2022	BADAL KUMAR MUKHI @ BADAL MUKHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029831/2022	NAMITA MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029832/2022	KAILASH MUKHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029833/2022	SUSANTA MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029834/2022	TAPISA KUMBHAR	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029835/2022	BINODINI MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029836/2022	BISWAJIT SAHU	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029837/2022	KUMUDINI MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029838/2022	DILLIP KUMAR SAHU	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029839/2022	KIRAN MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029840/2022	DR.SOUMYA RANJAN DASH	TIKERAM MEHER	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0029841/2022	ODISHA PUBLIC SERVICE COMMISSION NILAKANTHA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// // ()
376	WP(C)/0029842/2022	MAMATA SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// ()
377	WP(C)/0029843/2022	DR. PRASANTA KUMAR MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
378	WP(C)/0029844/2022	BIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
379	WP(C)/0029845/2022	SURATHA PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
380	WP(C)/0029846/2022	BIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
381	WP(C)/0029847/2022	KALYANMAYEE SELF HELP GROUP, BALASORE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// ()
382	WP(C)/0029848/2022	RAMAKANTA NAYAK VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// ()
383	WP(C)/0029849/2022	BIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
384	WP(C)/0029850/2022	NABAKISHORE MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
385	WP(C)/0029851/2022	BASANTA BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0029852/2022	BIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
387	WP(C)/0029853/2022	BAYA BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
388	WP(C)/0029854/2022	SURAJIT NANDY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
389	WP(C)/0029855/2022	M/S.TARENI AGRO FOODS, DHENKANAL VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
390	WP(C)/0029856/2022	DURYODHAN SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
391	WP(C)/0029857/2022	GOREKHA PADHAN@GOREKH PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
392	WP(C)/0029858/2022	ASIMA DWIVEDY VS THE PRINCIPAL CHIEF GENERAL MANAGER, RBI, MUMBAI	DEBADATTA MOHANTY VS	// 0 //
393	WP(C)/0029859/2022	GOREKHA MAJHI@GUREKHA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
394	WP(C)/0029860/2022	GAGAN BIHARI PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
395	WP(C)/0029861/2022	SANTI SANKHARI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
396	WP(C)/0029862/2022	DAMBUDHA JAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
397	WP(C)/0029863/2022	BISHNUPRIYA PATTNAIK	MAHESWAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029864/2022	NATHA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029865/2022	JASODA PADHAN @ JASHODA PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029866/2022	SARASWATI SAMAL	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029867/2022	SURAJIT NANDY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029868/2022	MOTIRAM MAJHI@MATIRAM MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029869/2022	BIRENDRA KUMAR NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029870/2022	NISHA NAIK	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0029871/2022	DURBASA KUMAR NANDA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029872/2022	BIRENDRA KUMAR NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029873/2022	GANESH CHOUDHURY	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0029874/2022	SEIKH MATLUV	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0029875/2022	COMMNR. OF CONSOLIDATIN ODISHA BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //
410	WP(C)/0029876/2022	ANANYA ROURAY VS DR. NIHAR RANJAN RAY	AMIYA KUMAR MOHANTY(A) VS	// 0 //
411	WP(C)/0029877/2022	SARDHAKAR BAGARTY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
412	WP(C)/0029878/2022	BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
413	WP(C)/0029879/2022	SAHADEBA PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
414	WP(C)/0029880/2022	SEIKH MATLUV VS COMMNR. OF CONSOLIDATION, ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
415	WP(C)/0029881/2022	BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
416	WP(C)/0029882/2022	BAIKUNTHA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
417	WP(C)/0029883/2022	SATYAJEET MOHANTY VS IPSA PRADHAN	BANSHIDHAR BAUG VS	// 0 //
418	WP(C)/0029884/2022	JUDHISTIR PADHI VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
419	WP(C)/0029885/2022	RASIKA GOUD VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0029886/2022	LOWER INDRA JANA KALYAN SANGATHAN, NUAPAKS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
421	WP(C)/0029887/2022	DISAMBAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
422	WP(C)/0029888/2022	MINATI PRADHAN VS CHAIRMAN, OJEE, BBSR	AKSHAYA KUMAR PANDEY VS	// 0 //
423	WP(C)/0029889/2022	GAUTAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
424	WP(C)/0029890/2022	BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
425	WP(C)/0029891/2022	HEMANTA SAMAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
426	WP(C)/0029892/2022	BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
427	WP(C)/0029893/2022	RISHAB MINING PVT. LTD., BOLANGIR VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
428	WP(C)/0029894/2022	SHAKTI PRASAD MISHRA VS STATE OF ODISHA	SIDHESWAR MALLİK VS	// 0 //
429	WP(C)/0029895/2022	BASUDEV CONSTRUCTION, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
430	WP(C)/0029896/2022	MANOJ KUMAR PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
431	WP(C)/0029897/2022	MIRFAZUL HODA	RAMANI KANTA PATTANAİK	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029898/2022	BASUDEV CONSTRUCTION, KORAPUT	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0029899/2022	LAXMAN HARIJAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029900/2022	BHAGIRATHI BEHERA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029901/2022	PRAMOD KUMAR DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029902/2022	KUNI BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029903/2022	RASMITA BAG	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029904/2022	SIBA PRASAD PANDA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029905/2022	SANDEEP MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029906/2022	SANTANU KUMAR BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029907/2022	BIJAN KUMAR PARIDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0029908/2022	RADHANATH DASH	SURENDRA KUMAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0029909/2022	STATE OF ODISHA ANIL KUMAR SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
444	WP(C)/0029910/2022	STATE OF ODISHA ABHIRAM MUDULI VS	BIPIN KUMAR NAYAK VS	// // ()
445	WP(C)/0029911/2022	STATE OF ODISHA BIJAN KUMAR PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()
446	WP(C)/0029912/2022	STATE OF ODISHA HIMANSHU SEKHAR DAS VS	GOPINATH SETHI VS	// // ()
447	WP(C)/0029913/2022	STATE OF ODISHA BINODINI SATAPATHY VS	SURENDRA KUMAR SAHOO VS	// // ()
448	WP(C)/0029914/2022	STATE OF ODISHA ARUN KUMAR BHUYAN VS	DEEPALI MAHAPATRA VS	// // ()
449	WP(C)/0029915/2022	STATE OF ODISHA MAJBUN NISSAN VS	SURENDRA KUMAR SAHOO VS	// // ()
450	WP(C)/0029916/2022	STATE OF ODISHA DHANESWAR ROUT VS	PRATYUSHA NAIDU VS	// // ()
451	WP(C)/0029917/2022	STATE OF ODISHA GULSAN NISSAN BIBI VS	SURENDRA KUMAR SAHOO VS	// // ()
452	WP(C)/0029918/2022	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	SANJIB MOHANTY VS	// // ()
453	WP(C)/0029919/2022	STATE OF ODISHA KULAMANI DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0029920/2022	BIPIN KUMAR SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
455	WP(C)/0029921/2022	KISHORE CHANDRA SAR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
456	WP(C)/0029922/2022	RUDRA PRASAD NATH VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
457	WP(C)/0029923/2022	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
458	WP(C)/0029924/2022	ANKIT KUMAR MISHRA @ ANKIT KU. MISHRA VS GOVT. OF ODISHA	PARESH KUMAR SAHOO VS	// 0 //
459	WP(C)/0029925/2022	KAUSHIKI BHARDWAJ VS GOVT. OF ODISHA	PARESH KUMAR SAHOO VS	// 0 //
460	WP(C)/0029926/2022	SUDHAKAR SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
461	WP(C)/0029927/2022	JAYAKRUSHNA MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
462	WP(C)/0029928/2022	SAMIR SAMAL VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
463	WP(C)/0029929/2022	SABITA PANDA VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
464	WP(C)/0029930/2022	SAMIR RANJAN NAYAK VS R.T.O.,JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
465	WP(C)/0029931/2022	PUSPALATA MALLICK	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		R.T.O.,BHADRAK		//
466	WP(C)/0029932/2022	SK. SABIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
467	WP(C)/0029933/2022	PRAFULLA KUMAR MOHARANA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,KEONJHAR		//
468	WP(C)/0029934/2022	SK. JAHIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
469	WP(C)/0029935/2022	SK. JAHIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
470	WP(C)/0029936/2022	MALATI BEHERA	PRAKASH RANJAN BARIK	//
		VS	VS	0
		REVENUE DIV. COMMISSIONER (CENTRAL DIV.), CUTTACK		//
471	WP(C)/0029937/2022	BIKRAM KISHORE SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0029938/2022	SK. JAHIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
473	WP(C)/0029939/2022	SK. JAHIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
474	WP(C)/0029940/2022	SK. SABIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
475	WP(C)/0029941/2022	LALIT MOHAN SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0029942/2022	MAHILA KUTIR SILPA SIKSHYASRAM, PURI	AMIT PRASAD BOSE	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		REVENUE DIV. COMMNR., CENTRAL DIV., CTC		//
477	WP(C)/0029943/2022	SWAPNARANI BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
478	WP(C)/0029944/2022	SK SABIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
479	WP(C)/0029945/2022	BAIKUNTHA PANIGRAHI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
480	WP(C)/0029946/2022	PITAMBAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
481	WP(C)/0029947/2022	SURESH KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
482	WP(C)/0029948/2022	LINGARAJ BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
483	WP(C)/0029949/2022	MADHUSUDAN SA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
484	WP(C)/0029950/2022	DHABALESWAR NAG	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
485	WP(C)/0029951/2022	M/S SHREE TRANSPORT, CUTTACK	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
486	WP(C)/0029952/2022	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
487	WP(C)/0029953/2022	DR.RASHMI MANJULA SAHOO	DR.LALATENDU SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0029954/2022	SAMPAD ROUT VS UCO BANK, CUTTACK	GOUTAM CHARAN ROUT VS	// 0 //
489	WP(C)/0029955/2022	RABINDRA KUMAR AGARWALL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
490	WP(C)/0029956/2022	BALARAM BINDHANI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
491	WP(C)/0029957/2022	ANUP KUMAR PUROHIT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
492	WP(C)/0029958/2022	BISWAJIT BEHERA VS COLLECTOR, ANGUL	BIJAYA KUMAR PARIDA -2 VS	// 0 //
493	WP(C)/0029959/2022	SATRUGHNA PARIDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
494	WP(C)/0029960/2022	MALAYA RANJAN CHINARA VS ODISHA INFORMATION COMMISSION, BBSR	BIJAYA KUMAR PARIDA -2 VS	// 0 //
495	WP(C)/0029961/2022	M/S. PAWANI FOUNDATION PVT. LTD., KHURDA VS UNION OF INDIA	RAJU KUMAR SATAPATHY VS	// 0 //
496	WP(C)/0029962/2022	JAYANTA KUMAR MALIK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
497	WP(C)/0029963/2022	AMIYA KUMAR MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
498	WP(C)/0029964/2022	SAROJ KUMAR DIKSHIT VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
499	WP(C)/0029965/2022	SADANANA MISHRA	B.SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE EDUCATION TRIBUNAL, ODISHA		//
500	WP(C)/0029966/2022	BINAYA KUMAR DANDASENA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0029967/2022	SANTOSH KUMAR PANDAB	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0029968/2022	DEBU @ DEBENDRA PATNAIK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
503	WP(C)/0029969/2022	BALKRISHNA DANDASENA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0029970/2022	BIBHUTI BHUSAN SWAIN	N.C.MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0029971/2022	NILAKANTHA MUDULI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0029972/2022	RITA PUJARI	PRITY SHAW	//
		VS	VS	0
		UNION OF INDIA		//
507	WP(C)/0029973/2022	JAYANTA KUMAR MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0029974/2022	PRABIR KUMAR ACHARYA	RAMANATH ACHARYA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR., BBSR		//
509	WP(C)/0029975/2022	SUKANTILATA NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ORISSA		//
510	WP(C)/0029976/2022	RAMENDRA KUMAR PUJARI	PRITY SHAW	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0029977/2022	UNION OF INDIA DIPANITA DAS VS	SARATHI JYOTI MOHANTY VS	// // ()
512	WP(C)/0029978/2022	THE COLLECTOR-CUM-DM, KHURDA KUNJA BIHARI ACHARYA VS	RAJ KUMAR JENA VS	// // ()
513	WP(C)/0029979/2022	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	BAIDHAR SAHOO VS	// // ()
514	WP(C)/0029980/2022	STATE OF ODISHA MAA BIRAJA TRADERS, JAJPUR VS	ANIRUDH SANGANERIA VS	// // ()
515	WP(C)/0029981/2022	STATE OF ODISHA MAHIPAT LAL PATEL VS	KAMAL BEHARI PANDA VS	// // ()
516	WP(C)/0029982/2022	STATE OF ODISHA SUBHASHREE DASH VS	BAIDHAR SAHOO VS	// // ()
517	WP(C)/0029983/2022	STATE OF ODISHA DINABANDHU RANA VS	SATYABRATA DASH VS	// // ()
518	WP(C)/0029984/2022	R.T.O., CHANDIKHOLE SATYANARAYAN SWAIN VS	BAIDHAR SAHOO VS	// // ()
519	WP(C)/0029985/2022	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SANJAYA KUMAR PANDA VS	DAYANANDA MOHAPATRA VS	// // ()
520	WP(C)/0029986/2022	ODISHA LIFT IRRIGATION CORP., BBSR SUMANTA KUMAR SAHOO VS	BAIDHAR SAHOO VS	// // ()
521	WP(C)/0029987/2022	STATE OF ODISHA JAYANTA DEBATA VS	CHITTA RANJAN PATNAIK VS	// // ()
		PRINCIPAL SECY., TO GOVT. DEPT. OF WATER RESOURCES, BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0029988/2022	AO, PUNJAB NATIONAL BANK, BALASORE VS COLLECTOR AND DIST.MAGISTRATE, BHADRAK	GOPINATH MISHRA VS	// 0 //
523	WP(C)/0029989/2022	NALINEE PARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
524	WP(C)/0029990/2022	CHANDRA DHARUA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
525	WP(C)/0029991/2022	SATRUGHANA BHOI VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
526	WP(C)/0029992/2022	GOPABANDHU OJHA VS TPNODL, JAJPUR	ANJAN KUMAR BISWAL VS	// 0 //
527	WP(C)/0029993/2022	KHAGESWAR JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
528	WP(C)/0029994/2022	ABHAYA KUMAR DAS VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
529	WP(C)/0029995/2022	RATNAKAR DAS VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
530	WP(C)/0029996/2022	PRATIMA KHANDAYATRAY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
531	WP(C)/0029997/2022	BHISMADEV PATEL VS MANMATH NARAYAN SINGH	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
532	WP(C)/0029998/2022	GANESWAR PRADHAN VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
533	WP(C)/0029999/2022	NIKHILA UTKAL KHETRIYA AND KHANDAYAT MA VS PARBHAKT SUNDARAN	PARBHAKT SUNDARAN VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0030000/2022	THE COMMISSIONER OF ENDOWMENTS, ODISHA SHYAMSUNDAR PANDA	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
535	WP(C)/0030001/2022	THE ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR ULLAS LENKA	SADASIVA PATRA 1	//
		VS	VS	0
536	WP(C)/0030002/2022	STATE OF ODISHA SARAT KUMAR SAHU	U.C.BEHURA	//
		VS	VS	0
537	WP(C)/0030003/2022	STATE OF ODISHA JHARANA BAGH @ JHARANA SHASINI	SHASHI BHUSAN JENA	//
		VS	VS	0
538	WP(C)/0030004/2022	STATE OF ODISHA BIJAY KUMAR BEHERA	SADASIVA PATRA 1	//
		VS	VS	0
539	WP(C)/0030005/2022	STATE OF ODISHA JAYANTI GURU	SHASHI BHUSAN JENA	//
		VS	VS	0
540	WP(C)/0030006/2022	STATE OF ODISHA SACHIRANI MOHANTA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
541	WP(C)/0030007/2022	STATE OF ODISHA JITENDRA NARAYAN SAMANTA	SHASHI BHUSAN JENA	//
		VS	VS	0
542	WP(C)/0030008/2022	STATE OF ODISHA SAIBANI LAKRA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
543	WP(C)/0030009/2022	SUNITA MAJHI BIBEKANANDA BRAHMA	SHASHI BHUSAN JENA	//
		VS	VS	0
544	WP(C)/0030010/2022	STATE OF ODISHA ANADI NAYAK	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0030011/2022	THE BRANCH MANAGER, PUNJAB NATIONAL BANK, PURI BICHITRA KUMAR PARIDA VS STATE OF ODISHA	PRABHAY BEHERA VS	// // ()
546	WP(C)/0030012/2022	GOBINDA SINGH @ GOBINDA CHANDRA SINGH VS STATE OF ODISHA	SATYA SHIVA DASH VS	// ()
547	WP(C)/0030013/2022	PRABASINI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
548	WP(C)/0030014/2022	AMIT KUMAR NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
549	WP(C)/0030015/2022	RAMAI CH. RATHA @ RAMAI CHARAN RATHA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// ()
550	WP(C)/0030016/2022	PRADIPTA KUMAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
551	WP(C)/0030017/2022	SASMITA MOHANTY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// ()
552	WP(C)/0030018/2022	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
553	WP(C)/0030019/2022	PRIYADARSHINI KHATUA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// ()
554	WP(C)/0030020/2022	DURJYODHAN BHUE @ DURYODHAN BHUE VS STATE OF ODISHA	SATYA SHIVA DASH VS	// ()
555	WP(C)/0030021/2022	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0030022/2022	SUNAPHULA DIGAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
557	WP(C)/0030023/2022	BIJAYA KUMAR ACHARYA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
558	WP(C)/0030024/2022	CHITTARANJAN BARIK VS FUTURE GENERALI, INDIA INSURANCE COMPANY LTD., ANGUL	LALITENDU MISHRA VS	// 0 //
559	WP(C)/0030025/2022	VINDHYAVASINI HIGHER SEC. SCHOOL, PAIKMAL VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
560	WP(C)/0030026/2022	NARENDRA GOCHHAYAT VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
561	WP(C)/0030027/2022	BABAN CHARAN DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
562	WP(C)/0030028/2022	SARBANGDAS GOSWAMI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
563	WP(C)/0030029/2022	NIRUPAMA RAUT VS TAHASILDAR, BBSR	UMAKANT SAHOO VS	// 0 //
564	WP(C)/0030030/2022	DEBISMITA SWAIN VS BALASORE-BHADRAK CENTRAL COOP. BANK LTD., BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
565	WP(C)/0030031/2022	MANORANJAN MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
566	WPCRL/0000145/2022	MANTU DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	//0 0 //
567	WPCRL/0000146/2022	TAPAN KUMAR BEHERA	TAPAN KUMAR BEHERA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0014447/2022	JYOTIRANJAN DAS GOUTAM PADHAN	KIRTAN DANG	// SAINTALA /303 /2022
		VS	VS	()
569	ABLAPL/0014448/2022	STATE OF ODISHA DAMAYANTI BEHERA	MAHES DAS	// AUL /380 /2022
		VS	VS	()
570	ABLAPL/0014449/2022	STATE OF ODISHA DHANANJAY BARIK @ DHANDUA BARIK @ DHANJAY BARIK	ANIL KUMAR SAMAL	// BADAMBADI /326 /2022
		VS	VS	()
571	ABLAPL/0014450/2022	STATE OF ODISHA SEKH AMJAT KHAN @ AMJAD KHAN	ANIRUDHA DAS	// KHAPRAKHOL /175 /2022
		VS	VS	()
572	ABLAPL/0014451/2022	STATE OF ODISHA KHAGESWAR PATRA	PUNIL KUMAR SWAIN	// KHANDAGIRI P.S. /496 /2022
		VS	VS	()
573	ABLAPL/0014452/2022	STATE OF ODISHA MUNU MOHANTY @ JATIA	BICHITRA NARAYANA SATAPATHY	// PARADEEP LOCK /301 /2021
		VS	VS	()
574	ABLAPL/0014453/2022	STATE OF ODISHA NAROTTAM BEHERA	ARJUNA CHARANA BEHERA	// BELPARA /193 /2022
		VS	VS	()
575	ABLAPL/0014454/2022	STATE OF ODISHA ABAKASH SAHOO	AFRAAZ SUHAIL	// HARABHANGA /88 /2022
		VS	VS	()
576	ABLAPL/0014455/2022	STATE OF ODISHA GOURANGA TARAI	BICHITRA NARAYANA SATAPATHY	// KUJANGA /404 /2022
		VS	VS	()
577	ABLAPL/0014456/2022	STATE OF ODISHA SONU @ SATYA PRAKASH ROUT	PRIYA RANJAN SINGH	// DHENKANAL TOWN /586 /2022
		VS	VS	()
578	ABLAPL/0014457/2022	STATE OF ODISHA KSHYAMAKAR JENA	ARJJEET MISHRA	// KOREI /286 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0014458/2022	STATE OF ODISHA BASIR AHEMAD VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /597 /2022 ()
580	ABLAPL/0014459/2022	STATE OF ODISHA CHANDRAY HANSDAH VS	PARTHA SARATHI NAYAK VS	// SARAT /84 /2022 ()
581	ABLAPL/0014460/2022	STATE OF ODISHA UDHABA PARIA VS	SATYABRATA MOHANTY VS	// NANDAPUR /123 /2022 ()
582	ABLAPL/0014461/2022	STATE OF ODISHA JHUNUBALA PRADHAN VS	MITHUN DAS VS	// BANAPUR P.S. /424 /2022 ()
583	ABLAPL/0014462/2022	STATE OF ODISHA CHAKRADHAR NAYAK VS	MITHUN DAS VS	// BINJHARPUR /501 /2022 ()
584	ABLAPL/0014463/2022	STATE OF ODISHA MITHUN GOUDA VS	ASHOK KUMAR PRADHAN VS	// TARASINGI /339 /2022 ()
585	ABLAPL/0014464/2022	STATE OF ODISHA SUSIL PRADHAN VS	SAMBEET PATTANAYAK VS	// NIMAPADA /346 /2022 ()
586	ABLAPL/0014465/2022	STATE OF ODISHA KUNJA BIHARI BUDEK @ SANA BUDEK VS	TIRTH KUMAR SAHU VS	// SAINTALA /310 /2022 ()
587	ABLAPL/0014466/2022	STATE OF ODISHA BISWANATH BARIK VS	RAJENDRA NARAYAN ROUT VS	// //0 ()
588	ABLAPL/0014467/2022	STATE OF ODISHA AJAYA NAHA VS	AJIT KUMAR PANDA VS	// KHUNTUNI /211 /2022 ()
589	ABLAPL/0014468/2022	STATE OF ODISHA DURYODHAN SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) 2(C)CC/0001176/2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0014469/2022	SATYAM JENA @ PAPA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BADAMBADI /326 /2022 () //
591	ABLAPL/0014470/2022	AJIT KABI VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /563 /2022 () //
592	ABLAPL/0014471/2022	DHANURJAYA KHARA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JEYPORE MAHILA /112 /2022 () //
593	ABLAPL/0014472/2022	DAITA KHARA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JEYPORE MAHILA /112 /2022 () //
594	ABLAPL/0014473/2022	SIPUN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /381 /2022 () //
595	ABLAPL/0014474/2022	AMIYA KUMAR MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	SOSO /178 /2022 () //
596	ABLAPL/0014475/2022	SANTOSH BHOI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHARAMGARH /138 /2022 () //
597	ABLAPL/0014476/2022	GYANENDRA KUMAR BEHURIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
598	ABLAPL/0014477/2022	KUNTALA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /348 /2021 () //
599	ABLAPL/0014478/2022	SATYAJIT PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KALINGA NAGAR /233 /2022 () //
600	ABLAPL/0014479/2022	LEKRU SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /223 /2022 () //
601	ABLAPL/0014480/2022	ANANDA SAHU	JAGABANDHU SAHU	GAISILET /225 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0014481/2022	STATE OF ODISHA NITYANANDA MAJHI	SANJIB MOHANTY	// KODINGA /60 /2019
		VS	VS	()
603	ABLAPL/0014482/2022	STATE OF ODISHA PABITRA KUMAR BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
604	ABLAPL/0014483/2022	STATE OF ODISHA GHANASHYAM SAHU	SUSANTA KUMAR BARAL	// ANGUL TOWN /587 /2022
		VS	VS	()
605	ABLAPL/0014484/2022	STATE OF ODISHA PRASHANT KUMAR PATNAIK	GOUTAM BHOL	// / /0
		VS	VS	()
606	ABLAPL/0014485/2022	REPUBLIC OF INDIA(CBI) DEEPAK KUMAR SASMAL	SURYAKANTA DWIBEDI	// RANPUR /260 /2022
		VS	VS	()
607	ABLAPL/0014486/2022	STATE OF ODISHA MANAS BISWAL @ LINKUN	MAHES DAS	// PATTAMUNDAI /537 /2022
		VS	VS	()
608	ABLAPL/0014487/2022	STATE OF ODISHA RAMESH PUHAN @ RATANA PUHAN	ARIJEET MISHRA	// TOMKA /85 /2022
		VS	VS	()
609	ABLAPL/0014488/2022	STATE OF ODISHA RANJIT PRADHAN	BIDESH RANJAN BEHERA	// RENGALI (SAMBALPUR) /173 /2022
		VS	VS	()
610	ABLAPL/0014489/2022	STATE OF ODISHA RANJAN KUMAR NAYAK @ KALU	SATYA RANJAN MULIA	// JAGATPUR /453 /2022
		VS	VS	()
611	ABLAPL/0014490/2022	STATE OF ODISHA LUCHAN @ LOCHAN RANA	SAMARENDRA BAHADUR	// DHARUADIHI /131 /2022
		VS	VS	()
612	ABLAPL/0014491/2022	STATE OF ODISHA SUNIL KUMAR BHATTRAY	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0014492/2022	STATE OF ODISHA BIKASH BAG @ PADMALOCHAN BAG VS	SAMARENDRA BAHADUR VS	// HEMGIR /291 /2022 ()
614	ABLAPL/0014493/2022	STATE OF ODISHA LOHIT KUMAR MANGARAJ VS	PRIYA RANJAN SINGH VS	// BERHAMPUR TOWN /283 /2022 ()
615	ABLAPL/0014494/2022	STATE OF ODISHA SUMITRA SAMAL @ ROUT VS	DEBASISH SAMAL VS	// RUPSA /19 /2022 ()
616	ABLAPL/0014495/2022	STATE OF ODISHA SARBESWAR PAITAL VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /177 /2022 ()
617	ABLAPL/0014496/2022	STATE OF ODISHA PARTHASARATHI PANIGRAHI VS	DEBASISH SAMAL VS	// Bamapada (Industrial Area) /183 /2022 ()
618	ABLAPL/0014497/2022	STATE OF ODISHA BIKASH RANJAN SWAIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /438 /2022 ()
619	ABLAPL/0014498/2022	STATE OF ODISHA CHINTU PAITAL VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /177 /2022 ()
620	ABLAPL/0014499/2022	STATE OF ODISHA SAGAR PANIGRAHI VS	DEBASISH SAMAL VS	// Bamapada (Industrial Area) /183 /2022 ()
621	ABLAPL/0014500/2022	STATE OF ODISHA KUMAR SANU MINZ VS	AKSHAYA KUMAR PANDEY VS	// //0 ()
622	ABLAPL/0014501/2022	STATE OF ODISHA BHOJRAJ NANDA @ BHOJRAJ SUNA VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /342 /2020 ()
623	ABLAPL/0014502/2022	STATE OF ODISHA SOURAV JENA VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /130 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0014503/2022	DEBENDRA SAHOO @ DEBENDRA KUMAR SAHOO @ VS STATE OF ODISHA	AMBIW TRIPATHY VS	ODAGAON /171 /2022 () //
625	ABLAPL/0014504/2022	SK. KURBAN @ LALTU KHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	COLLIERY /350 /2022 () //
626	ABLAPL/0014505/2022	SUNIL TANDI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /232 /2022 () //
627	ABLAPL/0014506/2022	DHANURJAYA LUHA @ ANIRUDHA LUHA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /183 /2022 () //
628	ABLAPL/0014507/2022	PINTU BEHERA @ LITUA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /444 /2022 () //
629	ABLAPL/0014508/2022	DIPU DAS @ ANIL DAS @ DIPUNA DAS VS STATE OF ODISHA	H.N.MOHAPATRA VS	PURI SADAR /279 /2022 () //
630	ABLAPL/0014509/2022	ABHIJIT @ ABHIJEET ROUT VS STATE OF ODISHA	BIRABAR GANTHIA VS	TIRTOL /583 /2021 () //
631	ABLAPL/0014510/2022	RAJIB BARMAN @ RAJU DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /351 /2022 () //
632	ABLAPL/0014511/2022	PRASANA KUMAR NAYAK VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BADACHANA /284 /2019 () //
633	ABLAPL/0014512/2022	KABERI BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /517 /2022 () //
634	ABLAPL/0014513/2022	SMRUTI RANJAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
635	ABLAPL/0014514/2022	DRUDANTA @ MADHUSUDAN MALLIK	MANAS KUMAR CHAND	NIKIRAI /165 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0014515/2022	STATE OF ODISHA SUSHIL KUMAR SAMAL	DEBASIS TRIPATHY	// BINJHARPUR /606 /2022
		VS	VS	()
637	ABLAPL/0014516/2022	STATE OF ODISHA JOSHABANTA DOGRA @ JASWANT DAGARA	MANMAYA KUMAR DASH	// RAIRANGPUR TOWN /22 /2019
		VS	VS	()
638	ABLAPL/0014517/2022	STATE OF ODISHA SAMBHU BAGH	JUGALA KISHORE PANDA	// BOUDH /276 /2022
		VS	VS	()
639	ABLAPL/0014518/2022	STATE OF ODISHA JHINKI MANDAL @ KAR	DEBASIS TRIPATHY	// MARINE PS AT JAMBO /124 /2022
		VS	VS	()
640	ABLAPL/0014519/2022	STATE OF ODISHA SAHID HOSEN @ SAHED HOSSAIN KHAN	SMRUTI RANJAN ROUT	// TIRTOL /623 /2022
		VS	VS	()
641	ABLAPL/0014520/2022	STATE OF ODISHA PINKU SAHU	SURESH KUMAR JENA	// BANTALA /465 /2022
		VS	VS	()
642	ABLAPL/0014521/2022	STATE OF ODISHA RANJIT PRADHAN	PRANAB KUMAR PASAYAT	// BONAI /132 /2022
		VS	VS	()
643	ABLAPL/0014522/2022	STATE OF ODISHA KALANDI MALIK	JUGALA KISHORE PANDA	// RAJNAGAR /247 /2022
		VS	VS	()
644	ABLAPL/0014523/2022	STATE OF ODISHA KANHA @ SIDDHARTHA NAIK	RAKESH KUMAR ROUSTRAY	// PURIGHAT /269 /2022
		VS	VS	()
645	ABLAPL/0014524/2022	STATE OF ODISHA GOPAL @ GOPAL GOCHHAYAT	RAKESH KUMAR ROUSTRAY	// PURIGHAT /269 /2022
		VS	VS	()
646	ABLAPL/0014525/2022	STATE OF ODISHA MUNA SWAIN	DEEPAK KUMAR DAS	// KAKATAPUR /214 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0014526/2022	STATE OF ODISHA BRAJA KISHORE BHOI VS	SURYA NARAYAN MISHRA VS	// BALANGA /174 /2022 ()
648	ABLAPL/0014527/2022	STATE OF ODISHA JIBAN JENA VS	SURYA NARAYAN MISHRA VS	// BASELI SAHI PS /227 /2022 ()
649	ABLAPL/0014528/2022	STATE OF ODISHA SANTOSH KUMAR RATH VS	RAMANI KANTA PATTANAIAK VS	// KUJANGA /196 /2022 ()
650	ABLAPL/0014529/2022	STATE OF ODISHA BEVA SUSHIL BISWAS VS	SOMJEET DAS VS	// MARKAT NAGAR /203 /2022 ()
651	ABLAPL/0014530/2022	STATE OF ODISHA PRAFULLA NAIK VS	SACHIDANANDA PADHEE VS	// barpalli /356 /2022 ()
652	ABLAPL/0014531/2022	STATE OF ODISHA UDIT MESWA @ RANJIT MESWA VS	SURYAKANTA DWIBEDI VS	// CHARMAL /145 /2022 ()
653	ABLAPL/0014532/2022	STATE OF ODISHA MAHENDAR CHAMPIYA VS	PABITRA KUMAR NAYAK VS	// BISRA /156 /2022 ()
654	ABLAPL/0014533/2022	STATE OF ODISHA DURGESWAR BANKA VS	M.M.SWAIN VS	// PUINTALA /262 /2022 ()
655	ABLAPL/0014534/2022	STATE OF ODISHA SAROJ KUMAR JENA VS	ARIJEET MISHRA VS	// KOREI /286 /2022 ()
656	ABLAPL/0014535/2022	STATE OF ODISHA SANDEEP PADHI VS	PRAVASH CHANDRA JENA VS	// PURI TOWN /365 /2022 ()
657	ABLAPL/0014536/2022	STATE OF ODISHA GITA @ GITANJALI MOHAPATRA VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /258 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0014537/2022	BENUDHAR @ SRIKANTA PRADHAN VS STATE OF ODISHA	ASHOK JENA VS	KHUNTUNI /211 /2022 () //
659	ABLAPL/0014538/2022	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	ASHOK JENA VS	KHUNTUNI /212 /2022 () //
660	ABLAPL/0014539/2022	MALATI ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
661	ABLAPL/0014540/2022	SAGAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /171 /2022 () //
662	ABLAPL/0014541/2022	CHANDAN SAHOO @ SRIKANTA SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	KHUNTUNI /212 /2022 () //
663	ABLAPL/0014542/2022	PRAKASH CHANDRA ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
664	ABLAPL/0014543/2022	SANTOSH @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	KHUNTUNI /212 /2022 () //
665	ABLAPL/0014544/2022	BULU JAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /176 /2022 () //
666	ABLAPL/0014545/2022	SANJAY BARIK VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BAMBARI /126 /2022 () //
667	ABLAPL/0014546/2022	SUDHAKAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /443 /2022 () //
668	ABLAPL/0014547/2022	PRATIVA NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /178 /2022 () //
669	ABLAPL/0014548/2022	JAGA JIBAN DHAL @ NANDA	JNYANANANDA PANDA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		UNION OF INDIA		//
670	ABLAPL/0014549/2022	ANA @ ANANDA MUKHI	KABIR KUMAR JENA	PURIGHAT /269 /2022
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0014550/2022	SK MANJAL HOSSAIN @ SK MOJAL HOSHAN	ACHYUTANANDA PATTANAİK	PURUNABAZAR /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0014551/2022	BIDYADHAR MAHAKUD @ PANTALU MAHAKUDA	BIRENDRA KUMAR PARDHI	JASHIPUR /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0014552/2022	SACHITANANDA @ SACHIDANANDA NAYAK	PRAFULLA KUMAR BISWAL	AUL /412 /2022
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0014553/2022	RAJESH DAS	JAYADEBA BEHERA	CHANDABALI /335 /2022
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0014554/2022	ANIL KUMAR ROUT	ARIJEET MISHRA	KENDRAPARA SADAR /425 /2022
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0014555/2022	ISWAR PADHIARY	SATYA JEET ROUT	NANDANKANAN /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0014556/2022	SUSAMA @ SUMITRA BHOI	BISWAJIT NAYAK	JATNI P.S. /395 /2022
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0014557/2022	DEBASHIS THAMBA	SUSANTA KUMAR BARAL	ANGUL TOWN /587 /2022
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0014558/2022	SUSAMA BHOI @ SUMITRA BHOI	BISWAJIT NAYAK	JATNI P.S. /394 /2022
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0014559/2022	SUKANTA @ MRUTUNJAY MANGARAJ	SANJIB KUMAR BHANJADEO	KHURDA SADAR /219 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0014560/2022	STATE OF ODISHA MADHUSUDAN JENA VS	ARJEET MISHRA VS	// KOREI /286 /2022 ()
682	ABLAPL/0014561/2022	STATE OF ODISHA ALPHONSH NAYAK VS	SURYAKANTA DWIBEDI VS	// SARANGADA /80 /2022 ()
683	ABLAPL/0014562/2022	STATE OF ODISHA SANJAY NAYAK @ BALIA NAYAK VS	BIDESHI KUMAR GHADEI VS	// JAGATPUR /466 /2022 ()
684	ABLAPL/0014563/2022	STATE OF ODISHA RAMAKANTA MEHER @ RAMA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /192 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	55/2022 CONTC(CPC)/239/2018	RABINDRA KUMAR PRADHAN-MP	SIBA PRASAD SWAIN
2	63/2022 OJC/16324/2001	SANKAR BISSOI-MP	
3	64/2022 OJC/16324/2001	SANKAR BISSOI-MP	
4	65/2022 OJC/16324/2001	SANKAR BISSOI-MP	BASUDEV MISHRA
5	65/2022 OJC/16324/2001	SANKAR BISSOI-MP	BASUDEV MISHRA
6	112/2022 ITA/90/2022	COMMISSIONER OF INCOME TAX, (EXEMPTIONS), HYDERABAD-MP	RABINDRANATHAN CHIMANKA, SR.S.C.(INCOME TAX)
7	113/2022 ITA/90/2022	COMMISSIONER OF INCOME TAX, (EXEMPTIONS), HYDERABAD-MP	RABINDRANATHAN CHIMANKA, SR.S.C.(INCOME TAX)
8	184/2022 LAA/106/2009	STATE-MP	ASC,AG
9	185/2022 LAA/106/2009	STATE-MP	ASC,AG
10	186/2022 LAA/60/2022	JAGATRAM JAGAT-MP	BIJAYA KUMAR BEHERA 1
11	187/2022 LAA/60/2022	JAGATRAM JAGAT-MP	BIJAYA KUMAR BEHERA 1
12	188/2022 LAA/45/2005	GM,MAHANADI COALFIELD-MP	MR.SOMADARSHAN MOHANTY
13	189/2022 LAA/61/2022	ANUGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
14	190/2022 LAA/61/2022	ANUGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
15	191/2022 LAA/61/2022	ANUGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
16	192/2022 LAA/62/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
17	193/2022 LAA/62/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
18	194/2022 LAA/62/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
19	195/2022 LAA/63/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
20	196/2022 LAA/63/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
21	197/2022 LAA/63/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
22	198/2022 LAA/64/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
23	199/2022 LAA/64/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
24	200/2022 LAA/65/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
25	201/2022 LAA/64/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
26	202/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH

27	LAA/65/2022 203/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
28	LAA/65/2022 204/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
29	LAA/66/2022 205/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
30	LAA/66/2022 206/2022	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
31	LAA/66/2022 223/2022	M/S.MAHAVIR MODERN RICE MILL-MP	
32	CMAPL/540/2022 224/2022	SMT REBATI KUMARI DAS-MP	M/S SUSANTA KU DASH,P.K.PANDA,S.K.MISHRA
33	CMAPL/336/2016 225/2022	CHIEF GENERAL MANAGER, MAHANADI COALFIELDS LIMITED-MP	
34	CMAPL/607/2022 226/2022	DR.BANDANA MALLICK-MP	SUMITRA MOHANTY
35	CMAPL/608/2022 267/2022	SANGHAMITRA PRADHAN-MP	GOPAL KRISHNA NAYAK
36	MATA/230/2022 268/2022	APANA KUMAR BHOI-MP	ANIRUDHA DAS
37	MATA/231/2022 269/2022	SUBASH CHANDRA PATRA-MP	PRAFULLA KUMAR LENKA
38	MATA/114/2022 270/2022	AJIT KUMAR PARIDA-MP	ALOK KUMAR PANDA
39	MATA/232/2022 271/2022	PITANBAR SAHU-MP	SUKANTA KUMAR MISHRA
40	MATA/233/2022 271/2022	PITANBAR SAHU-MP	SUKANTA KUMAR MISHRA
41	MATA/233/2022 280/2022	MANJUSHREE MUDULI-MP	
42	CONTC/6336/2022 301/2022	DEBASISH PATTANAIAK-MP	JYOTI PRAKASH MOHAPATRA
43	RVWPET/302/2022 376/2022	SWAGAT KUMAR SAHOO@SWAGAT SAHOO-MP	BIBHUTI BHUSAN MISHRA
44	RPFAM/293/2022 377/2022	SATYAJIT PANDA-MP	KALYAN PATNAIK
45	RPFAM/294/2022 378/2022	RAJKISHORE BEHERA-MP	GOPAL KRUSHNA MOHANTY
46	RPFAM/110/2019 379/2022	AJAY KUMAR MANGARAJ-MP	ARIJEET MISHRA
47	RPFAM/295/2022 380/2022	AUROBINDA MOHANTY-MP	MD.G.MADANI
48	RPFAM/296/2022 381/2022	DAMODAR PANIGRAHI-MP	PRAVASH CH JENA
49	RPFAM/297/2022 382/2022	SANTOSH KUMAR JENA-MP	AMULYA RATNA PANDA
50	RPFAM/298/2022 410/2022	PRASANA KUMAR NAYAK-MP	M/S SURYA NARAYAN PATNAIK
51	WPC(OA)/2535/2018 482/2022	MANISA MISHRA-MP	BISWARANJAN DAS
52	TRP(C)/433/2022 483/2022	SAGARIKA SAHU-MP	LAKSHMAN MISHRA
53	TRP(C)/434/2022 484/2022	POOJA FOGLA-MP	MANOJ KUMAR PANDA
54	TRP(C)/435/2022 485/2022	ARNAPURNA SAHOO-MP	RABINDRA NATH PRUSTY
55	TRP(C)/436/2022 486/2022	BAIJAYANTI PALTASINGH@RAY-MP	SAILAZA NANDAN DAS
56	TRP(C)/437/2022 671/2022	DEBENDRA SABAR-MP	SATYABAN SAHOO
57	FAO/431/2022 672/2022	MANU MAJHI-MP	SATYABAN SAHOO
	FAO/432/2022		

58	673/2022 FAO/433/2022	KAMAL TANGUL-MP	SATYABAN SAHOO
59	674/2022 FAO/434/2022	ARATI GHORAI-MP	SATYABAN SAHOO
60	725/2022 CRLREV/138/2022	RAMESH CHANDRA PATEL-MP	DHIRENDRA KUMAR MOHAPATRA
61	726/2022 CRLREV/351/2022	DR.DAMBARUDHAR BISWAL-MP	ANIRUDHA DAS
62	727/2022 CRLREV/189/2022	PREETY VAID-MP	KOUSIK ANANDA GURU
63	728/2022 CRLREV/272/2022	PRIYADARSHINI AMRITA PANDA-MP	BASUDEV PUJARI
64	729/2022 CRLREV/524/2022	GHANASHYAMA MANDOTHIA-MP	BHARAT BHUSAN ROURTRAY
65	730/2022 CRLREV/525/2022	RAVI KUMAR-MP	GOKULANANDA SAHU
66	731/2022 CRLREV/526/2022	RAVI KUMAR-MP	GOKULANANDA SAHU
67	1152/2022 RSA/50/2018	SUCHITRA CHAMPATI-MP	
68	1153/2022 RSA/379/2018	SADHABANI BEHERA-MP	M/S.AMIT PR.BOSE
69	1154/2022 RSA/303/2022	RANI SAHU-MP	SURYAKANTA DASH
70	1156/2022 RSA/366/2006	SACHINDRA N.MOHANTY-MP	M/S.S.S.RAO
71	1157/2022 RSA/366/2006	SACHINDRA N.MOHANTY-MP	M/S.S.S.RAO
72	1158/2022 RSA/366/2006	SACHINDRA N.MOHANTY-MP	M/S.S.S.RAO
73	1166/2022 CMP/1111/2022	GAJENDRA MAJHI-MP	AJAYA KUMAR JENA
74	1167/2022 CMP/1112/2022	GOPABANDHU PANI-MP	SAMBIT RATH
75	1168/2022 CMP/723/2017	ROKKAM RANI-MP	M/S.P.V.BALAKRISHNA
76	1169/2022 CMP/1113/2022	PRABHAT NARAYAN TRIPATHY-MP	MAHESWAR MOHANTY
77	1170/2022 CMP/1114/2022	JAYRAM NATH-MP	SUBASH CHANDRA SATPATHY
78	1171/2022 CMP/1116/2022	AHALYA NAYAKA @ NAYAK-MP	SURYAKANTA DASH
79	1172/2022 CMP/68/2020	MALATI SAHU-MP	
80	1173/2022 CMP/1119/2022	SAURI JENA-MP	DILIP KUMAR PALIT
81	1174/2022 CMP/1120/2022	BAIKUNTHA CHARAN SAHOO-MP	NIRANJAN PRASAD PATRA
82	1175/2022 CMP/1122/2022	SK.OLTAN @ ULTAN-MP	SUKANTA KUMAR NAYAK
83	1198/2022 WPC(OAC)/3102/2000	RAMA CHANDRA SWAIN-MP	
84	1199/2022 WPC(OAC)/2234/2017	SHRI PABITRA MOHAN-MP	M/S J.M. PATTNAIK
85	1200/2022 WPC(OAC)/282/2016	DOLAGOBINDA PATTANAIAK-MP	SADASIVA PATRA
86	1258/2022 MACA/851/2014	SATYANARAYAN SAHOO-MP	M/S.DR.TAHALI CH.MOHANTY
87	1259/2022 MACA/597/2022	C.R.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
88	1260/2022 MACA/598/2022	D.M., ORIENTAL INSURANCE CO.LTD.-MP	P.K.MAHALI
89	1261/2022	KALIA DAS-MP	PRADEEP KUMAR MISHRA

90	MACA/599/2022 1262/2022	SAMBHU DAS-MP	PRADEEP KUMAR MISHRA
91	MACA/600/2022 1263/2022	GITANJALI SWAIN-MP	PRADEEP KUMAR MISHRA
92	MACA/601/2022 1264/2022	PRAVASINI SAHOO-MP	PRADEEP KUMAR MISHRA
93	MACA/602/2022 1265/2022	BHAGIRATHI DEVI-MP	PRADEEP KUMAR MISHRA
94	MACA/603/2022 1266/2022	SAPAN SAHOO@SAPAN KUMAR SAHOO-MP	PRADEEP KUMAR MISHRA
95	MACA/604/2022 1267/2022	BASUMATI MOHANTY-MP	PRADEEP KUMAR MISHRA
96	MACA/606/2022 1268/2022	NIRMAL CHANDRA DAS-MP	PRADEEP KUMAR MISHRA
97	MACA/605/2022 1269/2022	BASUMATI MOHANTY-MP	PRADEEP KUMAR MISHRA
98	MACA/606/2022 1270/2022	D.M.,ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH MOHANTY
99	MACA/607/2022 1271/2022	M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
100	MACA/590/2022 1272/2022	PRASANTA KUMAR SWAIN-MP	K.C.NAYAK
101	MACA/281/2021 1273/2022	M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
102	MACA/608/2022 1274/2022	KIRTI PRAKASH SWARUP BIDYAPATI-MP	RANJAN KUMAR BEHERA
103	MACA/609/2022 1275/2022	KIRTI PRAKASH SWARUP BIDYAPATI-MP	RANJAN KUMAR BEHERA
104	MACA/609/2022 1276/2022	N.I.A.CO.LTD-MP	
105	MACA/650/2010 1277/2022	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
106	MACA/610/2022 1278/2022	D.M.,M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
107	MACA/611/2022 1279/2022	THE ORIENTAL INSURANCE CO.LTD.-MP	G.P DUTTA
108	MACA/448/2022 1859/2022	TUTU GUNI-MP	BIKASH CHANDRA PARIJA
109	CRLA/996/2022 1860/2022	MANAS RANJAN TRIPATHY-MP	HIMANSHU SEKHAR MISHRA
110	CRLA/475/2021 1861/2022	BHUPESH AGHARIA-MP	BIJAYA KUMAR BEHERA (1)
111	CRLA/997/2022 1862/2022	CHANDAR @ CHATUR @ CHANDRA GOUD-MP	UMAKANTA BARIK
112	CRLA/998/2022 1863/2022	CHANDAR @ CHATUR @ CHANDRA GOUD-MP	UMAKANTA BARIK
113	CRLA/998/2022 1864/2022	GADADHAR PARIDA @ TOFAN @ CHATU-MP	MANORANJAN ACHARYA
114	CRLA/999/2022 1865/2022	TIK@HRUDANANDA DAS-MP	M/S.MANAS RANJAN KHATUA
115	CRLA/725/2017 1866/2022	PRAMODINI SAHOO-MP	M/S.DEBA PRASAD DAS
116	CRLA/100/2016 1867/2022	P.NOKEYA-MP	
117	CRLA/455/2012 1868/2022	A. ANAND RAO @ S. ANAND RAO-MP	DEBA PRASAD DAS
118	CRLA/1000/2022 1869/2022	A. ANAND RAO @ S. ANAND RAO-MP	DEBA PRASAD DAS
119	CRLA/1000/2022 1870/2022	SANDEEP KU.PRADHAN-MP	M/S.BHABANI SANKAR DAS
120	CRLA/192/2016 1871/2022	SHYAMA SUNDAR BISWAL-MP	DEBA PRASAD DAS
	CRLA/1001/2022		

121	1872/2022 CRLA/1001/2022	SHYAMA SUNDAR BISWAL-MP	DEBA PRASAD DAS
122	1873/2022 CRLA/1002/2022	DAITYARI SATAPATHY-MP	DEBA PRASAD DAS
123	1874/2022 CRLA/1002/2022	DAITYARI SATAPATHY-MP	DEBA PRASAD DAS
124	1875/2022 CRLA/1003/2022	JHAJA JAL-MP	JNYANANANDA PANDA
125	1876/2022 CRLA/1003/2022	JHAJA JAL-MP	JNYANANANDA PANDA
126	1877/2022 CRLA/414/2017	PRAMOD MEHER-MP	M/S.ANIRUDHA DAS, MR.BIPLAP P.B.BAHALI, R.K.SA
127	1878/2022 CRLA/1004/2022	MITU @ DWARIKAKANATH SETHY-MP	SAMARENDRA MOHANTY
128	1879/2022 CRLA/1004/2022	MITU @ DWARIKAKANATH SETHY-MP	SAMARENDRA MOHANTY
129	1880/2022 CRLA/1005/2022	SHIBA SANKAR SABAT-MP	DEVASHIS PANDA
130	1881/2022 CRLA/1005/2022	SHIBA SANKAR SABAT-MP	DEVASHIS PANDA
131	1882/2022 CRLA/669/2016	SEKHAR HUIKA-MP	M/S.A.K.NANDA
132	1883/2022 CRLA/1007/2022	BHIKARI @ SATRUGHAN JENA-MP	BIBHU PRASAD MOHANTY
133	1884/2022 CRLA/1006/2022	SUKANTA MALLICK-MP	DEBASIS TRIPATHY
134	1885/2022 CRLA/1007/2022	BHIKARI @ SATRUGHAN JENA-MP	BIBHU PRASAD MOHANTY
135	1886/2022 CRLA/1006/2022	SUKANTA MALLICK-MP	DEBASIS TRIPATHY
136	1887/2022 CRLA/348/2019	MANOJ KUMAR JENA-MP	S.S.RAY
137	1982/2022 BLAPL/1358/2022	LALMOHAN @ DASHIA SINGH-MP	SARADA PRASAD DASH
138	1983/2022 BLAPL/10242/2022	BOIJAYANTA KHOSLA-MP	SATYABRATA MOHANTY (1)
139	1984/2022 BLAPL/9853/2022	BOIJAYANTA KHOSLA-MP	SATYABRATA MOHANTY
140	1985/2022 BLAPL/7306/2022	SUNIL PRADHAN-MP	
141	1987/2022 BLAPL/3237/2022	KALIA @ SANJAYA DAS-MP	
142	1988/2022 BLAPL/9657/2020	SUKANTA @ SUKANT KISHORE PANDA-MP	
143	1989/2022 BLAPL/9656/2020	SUKANTA @ SUKANT KISHORE PANDA-MP	
144	1990/2022 BLAPL/9660/2020	SUKANTA @ SUKANT KISHORE PANDA-MP	
145	1991/2022 BLAPL/7439/2022	OPU HALDAR-MP	RAJIB LOCHAN PATTNAIK
146	1992/2022 BLAPL/3946/2022	DEVIPRASAD BISWAL @ DEBI PRASAD BISWAL-MP	
147	1993/2022 BLAPL/5539/2022	DEBIPRASAD BISWAL @ DEVI PRASAD BISWAL @ BICKY-MP	
148	1994/2022 BLAPL/5478/2022	DEBIPRASAD BISWAL @ DEVI PRASAD BISWAL @ BICKY-MP	
149	1995/2022 BLAPL/4138/2022	DEVI PRASAD BISWAL-MP	
150	1996/2022 BLAPL/4197/2021	JOGESWAR MAHANTA-MP	
151	1997/2022 BLAPL/11132/2022	HARENDRA KUMAR-MP	PRABHU PRASANNA BEHERA
152	2268/2022	RAMESH CHANDRA BEHERA-MP	

153	ABLAPL/15653/2019 2269/2022	RAJENDRA JENA-MP	
154	ABLAPL/9452/2022 2270/2022	BIJOY KUMAR BHOYIAN-MP	
155	ABLAPL/13328/2022 2271/2022	SK. KASIM-MP	SUSAMPAD HOTA
156	ABLAPL/6363/2022 2272/2022	PANCHANANA PRADHAN @ PANCHA PRADHAN-MP	RAJENDRA NARAYAN ROUT
157	ABLAPL/3112/2022 2273/2022	SUSANT NAIK-MP	
158	ABLAPL/17577/2019 2274/2022	MD.SAJID-MP	PRAKASH RANJAN BARIK
159	ABLAPL/4751/2017 2275/2022	ASHOK PATTAYAT-MP	
160	ABLAPL/5359/2022 2276/2022	LIPU DEHURY@ SUKA DEHURY-MP	
161	ABLAPL/16610/2021 2277/2022	SUBHASIS SARANGI-MP	
162	ABLAPL/11650/2022 2278/2022	HEMANT KHARSEL-MP	
163	ABLAPL/5445/2022 2279/2022	GUPTA KISHORE DASH-MP	
164	ABLAPL/7343/2022 2280/2022	SUBASH BEURA-MP	
165	ABLAPL/11485/2022 2281/2022	SOUMYA RANJAN MOHARANA-MP	
166	ABLAPL/13979/2022 2282/2022	MASIM KHAN-MP	
167	ABLAPL/6504/2022 2283/2022	SAMARENDRA NAYAK-MP	SIDDHARTHA SAMAL
168	ABLAPL/11951/2022 2284/2022	RANJAN SAHOO-MP	
169	ABLAPL/13485/2022 2285/2022	RATHA CHALLAN-MP	
170	ABLAPL/10668/2022 2286/2022	SEKH HALIM-MP	
171	ABLAPL/13042/2022 2287/2022	SK. ISAQ-MP	
172	ABLAPL/13386/2022 2288/2022	BIKRAM KISHORE GHADEI-MP	
173	ABLAPL/10368/2022 2289/2022	MANASA RANJAN SAHOO-MP	
174	ABLAPL/8759/2022 2290/2022	BISWAJIT PARIDA-MP	
175	ABLAPL/7949/2021 2291/2022	PRINCE @ SNIGDHA SAMEER-MP	
176	ABLAPL/14036/2022 2292/2022	NIRANJAN BEHERA-MP	
177	ABLAPL/14038/2022 2293/2022	NIRANJAN BEHERA-MP	
178	ABLAPL/14039/2022 2294/2022	NIRANJAN SAMAL-MP	
179	ABLAPL/13965/2022 2295/2022	HARIHAR OJHA-MP	MRUGANKA MAULI PATNAIK
180	ABLAPL/8349/2021 2296/2022	BASUDEV PATRA-MP	S.S.RAY 2
181	ABLAPL/1239/2022 2297/2022	ANTARYAMI BADU-MP	
182	ABLAPL/15674/2021 2298/2022	JATADHAR LENKA-MP	
183	ABLAPL/10759/2022 2299/2022	PRADEEPTA KUMAR JENA-MP	
	ABLAPL/9161/2022		

184	2607/2022 CRLMC/3359/2022	SUDHIR@SUDHAKAR@KIRTAN BIHARI ACHARYA-MP	RAMESH CHANDRA BEHERA
185	2608/2022 CRLMC/3359/2022	SUDHIR@SUDHAKAR@KIRTAN BIHARI ACHARYA-MP	RAMESH CHANDRA BEHERA
186	2609/2022 CRLMC/3361/2022	BIPIN BIHARI DAS-MP	BIBHU PRASAD DAS
187	2610/2022 CRLMC/3362/2022	AKRURA PRADHAN-MP	SAMVIT MOHANTY
188	2611/2022 CRLMC/347/2015	SUNIL KU.AGARWAL-MP	
189	2612/2022 CRLMC/3363/2022	SMRUTIRANJAN SWAIN-MP	SASWAT JENA
190	2613/2022 CRLMC/3366/2022	PRASANTA CHHATAR-MP	JAGABANDHU SAHU
191	2614/2022 CRLMC/3369/2022	BUDHA@ PADMALOCHAN JENA-MP	SK. ZAFARULLA
192	2615/2022 CRLMC/3370/2022	CHINMAYA KUMAR MOHANTY-MP	ASIT KUMAR JENA
193	2616/2022 CRLMC/3371/2022	AYASAKANTA MOHARANA-MP	H.N.MOHAPATRA
194	2617/2022 CRLMC/3373/2022	S.@SURU RADHA KRISHNA-MP	DIPTI RANJAN BHOKTA
195	2618/2022 CRLMC/3152/2022	BASANTA KUMAR DHAL-MP	CHANDANA MISHRA
196	2619/2022 CRLMC/3374/2022	CHHOTA BEHERA-MP	AMITAV TRIPATHY
197	2620/2022 CRLMC/3375/2022	CHANDRANAN BEHERA-MP	DIPTI RANJAN BHOKTA
198	2621/2022 CRLMC/3376/2022	GOURI GOUDA-MP	GOPAL KRISHNA NAYAK
199	2622/2022 CRLMC/3377/2022	NITYANANDA DEHURY-MP	BIRENDRA KUMAR PARDHI
200	2623/2022 CRLMC/3378/2022	SANJAY KUMAR SAHOO@SAHU-MP	BHABANI SHANKAR DASPARIDA
201	2624/2022 CRLMC/3379/2022	SAMEER PATTNAIK-MP	SATYA JEET ROUT
202	3506/2022 WA/496/2016	HARFUL AGRAWAL-MP	
203	3507/2022 WA/1469/2022	TILOTTAMA SAHABABU-MP	DINESH KUMAR PANDA
204	3508/2022 WA/1470/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
205	3509/2022 WA/1470/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
206	3510/2022 WA/1470/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
207	3511/2022 WA/1471/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
208	3512/2022 WA/1471/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
209	3513/2022 WA/1471/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
210	3514/2022 WA/1422/2022	GANDHRABA BEHERA-MP	BISWARANJAN MOHAPATRA
211	3515/2022 WA/1472/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
212	3516/2022 WA/1472/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
213	3517/2022 WA/1472/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
214	3518/2022 WA/1473/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
215	3519/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.

216	WA/1473/2022 3520/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
217	WA/1473/2022 3521/2022	BRAHMANANDA MALLIK-MP	SUMITRA MOHANTY
218	WA/453/2018 3522/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
219	WA/1474/2022 3523/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
220	WA/1474/2022 3524/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
221	WA/453/2018 3525/2022	BRAHMANANDA MALLIK-MP	
222	WA/453/2018 3526/2022	BRAHMANANDA MALLIK-MP	
223	WA/453/2018 3527/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
224	WA/1475/2022 3528/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
225	WA/1475/2022 3529/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
226	WA/1475/2022 3530/2022	SULOCHANA JENA-MP	ABHISHEK MOHANTY
227	WA/1477/2022 3531/2022	SULOCHANA JENA-MP	ABHISHEK MOHANTY
228	WA/1477/2022 3532/2022	SULOCHANA JENA-MP	ABHISHEK MOHANTY
229	WA/1477/2022 15179/2022	SUBHRANSHU KUMAR ROUT-MP	SUBASH CHANDRA PRADHAN
230	WP(C)/21426/2022 15180/2022	SURYA PATTANAIK-MP	JYOTI PATNAIK
231	WP(C)/29787/2022 15181/2022	GIRIJA SANKAR SAHOO-MP	
232	WP(C)/27946/2022 15182/2022	RAJESH AGRAWAL-MP	DR.PURUSOTTAM CHULI
233	WP(C)/29791/2022 15183/2022	SASHI KAPUR CHHATRIA-MP	TRILOCHAN NANDA
234	WP(C)/29792/2022 15184/2022	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH (A)
235	WP(C)/29795/2022 15185/2022	LALSAHEEB SAHU-MP	SATRUGHNA DASH (A)
236	WP(C)/29797/2022 15186/2022	LALSAHEEB SAHU-MP	SATRUGHNA DASH (A)
237	WP(C)/29797/2022 15187/2022	SUBASH CHANDRA MOHANTY-MP	BISWABIHARI MOHANTY
238	WP(C)/29800/2022 15188/2022	ALOK MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
239	WP(C)/29809/2022 15189/2022	MANGA PANNA-MP	BHABANI SANKAR TRIPATHY (1)
240	WP(C)/29813/2022 15190/2022	DEBRAJ BHUA-MP	
241	WP(C)/6143/2022 15191/2022	OM PRAKASH DAS-MP	PRAFULLA KUMAR KAR
242	WP(C)/29822/2022 15192/2022	DEBENDRA SAHU-MP	M/S.SATYABRATA MOHANTY
243	WP(C)/18711/2019 15193/2022	PRASANTA KUMAR DAS-MP	PRAFULLA KUMAR KAR
244	WP(C)/29826/2022 15194/2022	SUSHANTA TRIPATHY-MP	PRAFULLA KUMAR KAR
245	WP(C)/29828/2022 15195/2022	RAMA CHANDRA BEHERA-MP	
246	WP(C)/28396/2022 15196/2022	LAXMIDHAR NAIK-MP	BIRAJA PRASANNA DAS
	WP(C)/18576/2022		

247	15197/2022 WP(C)/29844/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
248	15198/2022 WP(C)/2219/2016	MAHENDRA PARIDA-MP	BRAJA KISHORE SAHOO
249	15199/2022 WP(C)/4957/2017	AMULYA NATH PRUSTY-MP	M/S.SATYABRATA MOHANTY
250	15200/2022 WP(C)/29846/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
251	15201/2022 WP(C)/25575/2022	BASUDEV MOHAPATRA-MP	AMITAV DAS
252	15202/2022 WP(C)/29847/2022	KALYANMAYEE SELF HELP GROUP, BALASORE-MP	BIRAJA PRASANNA DAS
253	15203/2022 WP(C)/29848/2022	RAMAKANTA NAYAK-MP	PRASANTA KUMAR SAHOO
254	15204/2022 WP(C)/29849/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
255	15205/2022 WP(C)/29850/2022	NABAKISHORE MOHAPATRA-MP	SUKANTA KUMAR DALAI
256	15206/2022 WP(C)/29851/2022	BASANTA BEHERA-MP	PRONOY MOHANTY
257	15207/2022 WP(C)/29852/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
258	15208/2022 WP(C)/29853/2022	BAYA BEHERA-MP	PRONOY MOHANTY
259	15209/2022 WP(C)/27431/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
260	15210/2022 WP(C)/29854/2022	SURAJIT NANDY-MP	SUKANTA KUMAR DALAI
261	15211/2022 WP(C)/27432/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
262	15212/2022 WP(C)/27434/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
263	15213/2022 WP(C)/29858/2022	ASIMA DWIVEDY-MP	DEBADATTA MOHANTY
264	15214/2022 WP(C)/19333/2022	RAJ NARAYAN BEHERA-MP	ANJAN KUMAR BISWAL
265	15215/2022 WP(C)/9034/2021	PHOTOGRAPHIC ASSOCIATION OF ODISHA-MP	KSHIROD KUMAR ROUT
266	15216/2022 WP(C)/41413/2021	ANANYA ROUSTRAY-MP	SATCHIDANANDA PATNAIK
267	15217/2022 WP(C)/29867/2022	SURAJIT NANDY-MP	SUKANTA KUMAR DALAI
268	15218/2022 WP(C)/29869/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
269	15219/2022 WP(C)/29871/2022	DURBASA KUMAR NANDA-MP	BIBHU PRASAD DAS
270	15220/2022 WP(C)/29872/2022	BIRENDRA KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
271	15221/2022 WP(C)/21060/2022	PRADYUMNA KUMAR PARIDA-MP	
272	15222/2022 WP(C)/13479/2021	LAXMIKANTA MOHANTY-MP	TANMAY MISHRA
273	15223/2022 WP(C)/11027/2022	BIBEKANANDA PRADHAN-MP	
274	15224/2022 WP(C)/29875/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
275	15225/2022 WP(C)/26561/2022	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA
276	15226/2022 WP(C)/29876/2022	ANANYA ROUSTRAY-MP	AMIYA KUMAR MOHANTY
277	15227/2022 WP(C)/25097/2022	PRAFULLA KUMAR PATTANAIAK-MP	PRASANTA KUMAR SATAPATHY
278	15228/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI

279	WP(C)/29878/2022 15229/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
280	WP(C)/29881/2022 15230/2022	JUDHISTIR PADHI-MP	SUBRATA MISHRA
281	WP(C)/29884/2022 15231/2022	MINATI PRADHAN-MP	AKSHAYA KUMAR PANDEY
282	WP(C)/29888/2022 15232/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
283	WP(C)/29890/2022 15233/2022	HEMANTA SAMAL-MP	SUDEEP KUMAR SARANGI
284	WP(C)/29891/2022 15234/2022	M/S.OCL INDIA LTD.-MP	MR.ASHOK K.PARIJA
285	WP(C)/2482/2009 15235/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
286	WP(C)/29892/2022 15236/2022	RISHAB MINING PVT. LTD., BOLANGIR-MP	JAGAMOHAN PATTANAIAK
287	WP(C)/29893/2022 15237/2022	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
288	WP(C)/29894/2022 15238/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
289	WP(C)/29895/2022 15239/2022	BASUDEV CONSTRUCTION, KORAPUT-MP	SUKANTA KUMAR DALAI
290	WP(C)/29898/2022 15240/2022	OCL INDIA LTD.-MP	M/S.SARADA PR.SARANGI
291	WP(C)/7529/2005 15241/2022	KUNI BEHERA-MP	SUKANTA KUMAR DALAI
292	WP(C)/29902/2022 15242/2022	BIJAN KUMAR PARIDA-MP	SUKANTA KUMAR DALAI
293	WP(C)/29907/2022 15243/2022	BIJAN KUMAR PARIDA-MP	SUKANTA KUMAR DALAI
294	WP(C)/29911/2022 15244/2022	DR. JAYA KRUSHNA PATNAIK-MP	GOUTAM KUMAR ACHARYA
295	WP(C)/29764/2022 15245/2022	MALATI BEHERA-MP	PRAKASH RANJAN BARIK
296	WP(C)/29936/2022 15246/2022	MALATI BEHERA-MP	PRAKASH RANJAN BARIK
297	WP(C)/29936/2022 15247/2022	BIKRAM KISHORE SAHOO-MP	ARUN KUMAR PATRA
298	WP(C)/29937/2022 15248/2022	DIPALI MAJHI-MP	UMA CHARAN MISHRA
299	WP(C)/10268/2021 15249/2022	RATNAKAR PADHI-MP	M/S.PRAFULLA KUMAR MOHAPATRA
300	WP(C)/13097/2018 15250/2022	LALIT MOHAN SAHOO-MP	ARUN KUMAR PATRA
301	WP(C)/29941/2022 15251/2022	MAHILA KUTIR SILPA SIKSHYASRAM, PURI-MP	AMIT PRASAD BOSE
302	WP(C)/29942/2022 15252/2022	KHAGAPATI BEHERA-MP	M/S.PRAFULLA KUMAR MOHAPATRA
303	WP(C)/13086/2018 15253/2022	NABAGHANA MOHAPATRA-MP	M/S.PRAFULLA KUMAR MOHAPATRA
304	WP(C)/13090/2018 15254/2022	NARESH MEHETA-MP	M/S.PRAFULLA KUMAR MOHAPATRA
305	WP(C)/13092/2018 15255/2022	BAIKUNTHA PANIGRAHI-MP	DR. BINODA KUMAR MISHRA
306	WP(C)/29945/2022 15256/2022	BABULA NAYAK-MP	M/S.PRAFULLA KUMAR MOHAPATRA
307	WP(C)/13093/2018 15257/2022	ASHOK KUMAR ROUT-MP	M/S.PRAFULLA KUMAR MOHAPATRA
308	WP(C)/13095/2018 15258/2022	BASUDEV NAYAK-MP	M/S.PRAFULLA KUMAR MOHAPATRA
309	WP(C)/12489/2018 15259/2022	BABULA PRADHAN-MP	M/S.PRAFULLA KUMAR MOHAPATRA
	WP(C)/13098/2018		

310	15260/2022 WP(C)/13040/2018	MADAN MOHAPATRA-MP	M/S.PRAFULLA KU.MOHAPATRA
311	15261/2022 WP(C)/29949/2022	MADHUSUDAN SA-MP	SUSHANTA KUMAR JOSHI
312	15262/2022 WP(C)/28662/2022	MISRILALL DHARAMCHAND PVT. LTD.-MP	
313	15263/2022 WP(C)/10075/2019	JR.ENGINEER/MANAGER,M/S.CESU LTD.,ELECTRICAL SEMSONMACHARYA	
314	15264/2022 WP(C)/29950/2022	DHABALESWAR NAG-MP	SUSHANTA KUMAR JOSHI
315	15265/2022 WP(C)/18230/2022	SABITRI PADHAN-MP	KUNAL KUMAR SWAIN
316	15266/2022 WP(C)/29951/2022	M/S SHREE TRANSPORT, CUTTACK-MP	PRABHU PRASANNA BEHERA
317	15267/2022 WP(C)/29952/2022	ASHOK KUMAR KHUNTIA-MP	RABI NARAYAN BEHERA
318	15268/2022 WP(C)/16620/2017	EDUCATIONAL AGENCY, RADHAKRISHRA SANSKRIT MAHAPRADEY KUMAR KHUNTIA	
319	15269/2022 WP(C)/29957/2022	ANUP KUMAR PUROHIT-MP	AKSHAYA KUMAR PANDEY
320	15270/2022 WP(C)/19056/2022	PRABODHA KUMAR SENAPATI-MP	SURYAKANTA DASH
321	15271/2022 WP(C)/29960/2022	MALAYA RANJAN CHINARA-MP	BIJAYA KUMAR PARIDA
322	15272/2022 WP(C)/29963/2022	AMIYA KUMAR MAJHI-MP	PRASANTA KUMAR SATAPATHY
323	15273/2022 WP(C)/29972/2022	RITA PUJARI-MP	PRITY SHAW
324	15274/2022 WP(C)/29976/2022	RAMENDRA KUMAR PUJARI-MP	PRITY SHAW
325	15275/2022 WP(C)/19984/2019	PRABODHA CHANDRA PRADHAN-MP	M/S.B.S.TRIPATHY 1
326	15276/2022 WP(C)/29979/2022	AJAYA KUMAR PRADHAN-MP	BAIDHAR SAHOO
327	15277/2022 WP(C)/29980/2022	MAA BIRAJA TRADERS, JAJPUR-MP	ANIRUDH SANGANERIA
328	15278/2022 WP(C)/29982/2022	SUBHASHREE DASH-MP	BAIDHAR SAHOO
329	15279/2022 WP(C)/12983/2017	ESSAR STEEL INDIA LTD-MP	M/S.SIDHARTHA RAY
330	15280/2022 WP(C)/29984/2022	SATYANARAYAN SWAIN-MP	BAIDHAR SAHOO
331	15281/2022 WP(C)/29985/2022	SANJAYA KUMAR PANDA-MP	DAYANANDA MOHAPATRA
332	15282/2022 WP(C)/29986/2022	SUMANTA KUMAR SAHOO-MP	BAIDHAR SAHOO
333	15283/2022 WP(C)/27183/2022	PRASANTA CHOUDHURY-MP	
334	15284/2022 WP(C)/22466/2022	BALARAM KHARA-MP	SANKARACHARYA CHOUDHURY
335	15285/2022 WP(C)/29990/2022	CHANDRA DHARUA-MP	NARESH CHANDRA JENA
336	15286/2022 WP(C)/29992/2022	GOPABANDHU OJHA-MP	ANJAN KUMAR BISWAL
337	15287/2022 WP(C)/29995/2022	RATNAKAR DAS-MP	NRUSINGH CH. ROUT
338	15288/2022 WP(C)/11830/2015	SHAKTI PRASAD JENA-MP	SADASIVA PATRA SANDEEP RATH
339	15289/2022 WP(C)/11829/2015	RAJKISHORE DAS-MP	SADASIVA PATRA S RATH
340	15290/2022 WP(C)/30000/2022	SHYAMSUNDAR PANDA-MP	AKSHYANGSHU SEKHAR NANDY
341	15291/2022	NIKHILA UTKAL KHETRIYA AND KHANDAYAT MAHASABHITSUNJANGARINAYK	

342	WP(C)/29999/2022 15292/2022	SACHIRANI MOHANTA-MP	BHABANI SHANKAR RAYAGURU
343	WP(C)/30006/2022 15293/2022	MITRABHANU NAIK-MP	
344	WP(C)/28479/2022 15294/2022	SAIBANI LAKRA-MP	DWARIKA PRASAD MOHANTY
345	WP(C)/30008/2022 15295/2022	ANADI NAYAK-MP	PRADEEP KUMAR KHUNTIA
346	WP(C)/30010/2022 15296/2022	BICHITRA KUMAR PARIDA-MP	PRABHAY BEHERA
347	WP(C)/30011/2022 15297/2022	FIROZA BEGUM-MP	
348	WP(C)/39465/2021 15298/2022	GOBINDA SINGH @ GOBINDA CHANDRA SINGH-MP	SATYA SHIVA DASH
349	WP(C)/30012/2022 15299/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
350	WP(C)/30013/2022 15300/2022	NIRANJAN NAYAK-MP	PRAVASH CHANDRA JENA
351	WP(C)/27004/2022 15301/2022	SUBRAT KUMAR PIRI-MP	M/S.DEBENDRA MOHANTA
352	WP(C)/22712/2016 15302/2022	RAMAI CH. RATHA @ RAMAI CHARAN RATHA-MP	SATYA SHIVA DASH
353	WP(C)/30015/2022 15303/2022	PRIYADARSHINI KHATUA-MP	SANGRAMJIT PANDA
354	WP(C)/30019/2022 15304/2022	DURJYODHAN BHUE @ DURYODHAN BHUE-MP	SATYA SHIVA DASH
355	WP(C)/30020/2022 15305/2022	PRIYADARSHINI KHATUA-MP	SANGRAMJIT PANDA
356	WP(C)/30019/2022 15306/2022	SUNAPHULA DIGAL-MP	TUSAR KUMAR MISHRA
357	WP(C)/30022/2022 15307/2022	BIDYADHAR BEHERA-MP	M/S.SWARUP KUMAR PATNAIK
358	WP(C)/16730/2016 15308/2022	VINDHYAVASINI HIGHER SEC. SCHOOL, PAIKMAL-MP	SISIR KUMAR PUROHIT
359	WP(C)/30025/2022 15309/2022	SARBANGDAS GOSWAMI-MP	PRAFULLA KUMAR RATH
	WP(C)/30028/2022		